

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE BENCH AT CHENNAI
O.A.No.163 of 2021**

IN THE MATTER OF:

Published in Telugu Eenadu newspaper,
Telangana Edition

Dated 13-07-2021 under the caption

"Indiscriminate Encroachment
of Tanks and Pond in Hyderabad
Corporation and other Municipalities

..... Applicants

-Vs-

The Special Chief Secretary to Government of Telangana
Department of Irrigation & Command Area Development,
Telangana Secretariat, BRK Bhavan

Tank Bund, Basheer Bagh,

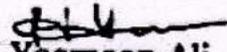
Hyderabad, Telangana - 500022 and others Respondents

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Date: 5.1.2023

Place: Hyderabad


H.Yasmeen Ali

Counsel for the State of Telangana

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE BENCH AT CHENNAI
O.A.No.163 of 2021**

IN THE MATTER OF:

Tribunal on its own motion Suo-Motu based on the news item
Published in Telugu Eenadu newspaper, Telangana Edition
Dated 13-07-2021 under the caption "Indiscriminate Encroachment
of Tanks and Pond in Hyderabad Corporation and other
Municipalities

..... Applicants

-Vs-

The Special Chief Secretary to Government of Telangana
Department of Irrigation & Command Area Development,
Telangana Secretariat, BRK Bhavan
Tank Bund, Basheer Bagh,
Hyderabad, Telangana – 5000 22 and others

..... Respondents

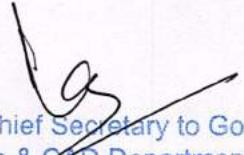
**REPORT FILED BY THE 2nd RESPONDENT i.e SPECIAL CHIEF
SECRETARY TO GOVERNMENT, IRRIGATION & CAD
DEPARTMENT**

1. It is to submit that concerned Chief Engineers under whose jurisdiction the municipalities mentioned in the news item of Eenadu Newspaper, Telangana Edition Dated 13.07.2021 under the caption "Indiscriminate Encroachment of Tanks and pond in Hyderabad Corporation and other Municipalities" are instructed to coordinate with the concerned District Revenue authorities in identifying the encroachments within F.T.L and buffer areas of the tanks and removing the same as per rule in vogue.
2. In this connection regarding the tanks/lakes coming within the HMDA jurisdiction, Hon'ble High court of Telangana State has already taken up the issue Suo-motto as


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 Irrigation & CAD Department
 Telangana Secretariat,
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WP (PIL) 251/2020 based on the news report published in Times of India dated 21.10.2020. I &CAD Department already filed latest affidavit before Hon'ble High Court, though the matter is listed on 20.12.2022 it is yet to come before Hon'ble High court for hearing. Once Hon'ble High Court gives its directions same will be followed and intimated to Hon'ble Nation Green Tribunal (SZ), Chennai.

3. It is to submit that the Collectors of the Nagarkurnool, Mahabubnagar, Warangal and Khammam districts in coordination with the respective concerned Chief Engineers of the Irrigation department filed the action taken reports on the encroachments in to water bodies before Hon'ble Nation Green Tribunal (SZ), Chennai.
4. It is also to submit that to look after the water bodies of the Greater Hyderabad Municipal Corporation (GHMC), Hyderabad a separate Irrigation wing for Lakes and Water bodies was constituted (in the year 2000)and its Executive Engineer filed the report on the status of lakes of GHMC on 23-11-2022 before the Hon'ble Nation Green Tribunal (SZ), Chennai.
5. It is to submit that I&CAD department has taken up the flagship programme of Mission Kakatiya in the year 2014 after the formation of new state of Telangana to restore and protect all the existing minor irrigation tanks of the state. It is to submit that there are 46,531 Minor Irrigation sources in the state and about 27,625 tanks are restored and

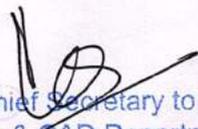

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protected including some tanks coming within the Municipal areas of the State.

6. It is to submit that Government has reorganized the Irrigation & CAD department from 28-12-2020 by appointing territorial Chief Engineers for every district making them responsible for protection and conservation of all the irrigation sources coming within their jurisdiction
7. It is also to submit that Government has appointed the Engineer-In-Chief (General), Irrigation & CAD Department as the nodal agency for the protection of all the water bodies of the state vide memo No. 30/MI/A2/2020-9, dated 16.05.2022.
8. It is to submit that Irrigation department will follow all the instructions issued by the Hon'ble NGT regarding the protection and conservation of water bodies of the state and monitor regularly with the concerned Chief Engineers and Collectors to ensure the early removal of the encroachments came up in some of the tanks of Municipal areas of the state, as per the rules and legal procedures.
9. Following are the reports in brief, already filed before the Hon'ble NGT by the GHMC and District Collectors of various districts, under the jurisdiction of the following Chief Engineers for the kind perusal of the Hon'ble court.

(A) Chief Engineer, Hyderabad:

1. It is to submit that The Chief Engineer, Hyderabad jurisdiction is inclusive of GHMC and HMDA limits. There are total 3778 tanks with in HMDA limits which are including 185 tanks

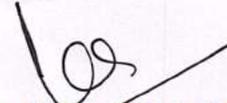

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coming under GHMC limits. HMDA jurisdiction is extended to 7 districts, though separate Chief Engineers are there for each of those districts, Chief Engineer, Hyderabad is the nodal officer for HMDA area.

2. It is to submit that FTL survey of all the above 3778 lakes completed. The status of FTL Survey along with the status of their notifications is shown below which includes the status of 185 lakes of GHMC also.

Sl. No	District	No. of tanks in HMDA Limits	FTL Survey completed	Preliminary Notified till Dec,2022	Final Notified till Dec,2022
1	2	4	7	8	9
1	Hyderabad	28	28	26	18
2	Ranga Reddy	1203	1203	751	84
3	Medchal-Malkajgiri	559	1559	462	97
4	Medak	650	651	363	4
5	Sanga Reddy	673	673	364	32
6	Siddipet	381	381	212	0
7	Yadadri-Bhongiri	283	283	219	0
	TOTAL	3778	3778	2397	235

3. It is submitted that, in the GHMC area lake encroachments are identified as per Google maps and field authentication will be done for detailed enumeration. It is also to submit that about 350 court cases are pending in various Hon'ble High Court and Districts Court of Telangana on title of the lands falling within


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FTL areas and buffer areas of these lakes. It is to submit that all possible steps would be initiated to remove the encroachments in final notified tanks in coordination with Revenue & MA&UD Department as per rule and courts directions.

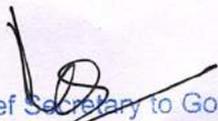
4. It is also to submit that Hon'ble High Court of Telangana taken up the issue of lakes coming within HMDA jurisdiction, Suo Motto under W.P (PIL) No. 251 of the year 2017 and Government filed the latest affidavit, copy of the same enclosed here with.

(B) Chief Engineer, Nagar Kurnool:

1. It is to submit that encroachments are identified within FTL / Buffer zone of 41 tanks of Nagar kurnool municipality, and in 13 tanks same were removed.
2. In the balance tanks encroachments could not be removed as people approached Hon'ble High Court against the action initiated by the District Task Force (DTF) Team. The District administration is taking all necessary steps to vacate the stay orders of the Hon'ble Courts to safeguard all water bodies in this municipality, already 15 Court Cases were disposed out of 25 Court Cases filed in the Hon'ble High court of Telangana.
3. It is submit that further action of demolition shall be taken up by the Municipal Commissioner, Nagrkurnool duly issuing notices to the all concerned as per rules and norms in force.

(C) Chief Engineer, Mahabubnagar:

It is to submit that (3) Committees have been constituted by the District Collector, Mahabubnagar vide Proceedings No.


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Rev/D4/Irri/0003/2020, Dated: 22-02-2020 for preventing and removing encroachments of water bodies.

Present Status of Removal of encroachments as reported by the collector.

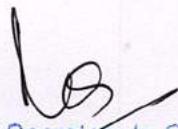
1. **Gandloni Cheruvu, Boyapally Village, Mahabubnagar Urban**

Mandal: The total FTL area of tank is Ac: 05-35 Gts, are situated in Sy.No. 162 & 163 of Boyapally (V) Mahabubnagar Urban (M) and which is in patta lands. At present there are no constructions in the FTL & Buffer zone area.

2. **Pedda Cheruvu (Mini Tank Bund), Mahabubnagar Urban (M):**

The FTL area and Buffer zone of this tank consists of Government land as well as patta land. In patta land 64 Houses have been constructed in FTL area and 78 Houses have been constructed in Buffer Zone area. The FTL and Buffer zone of the said irrigation source has been fixed and the unauthorized constructions have been enumerated by the Joint Committee Constituted by the District Collector and he will be instructed to initiate the necessary steps as per rules for the removal of encroachments.

Two writ Petitions WP No. 24521/2022 filed by Smt. K. Laxmi Devamma and WP No. 26164/2022 filed by Syed Abrar Ahmed regarding compensation for the plots located within the FTL of the above tank and It is to submit that filing of Counter affidavits in the above cases are in the process.


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3. Palkonda Cheruvu (Pedda Cheruvu), Palkonda (V), Mahabubnagar Urban (M):

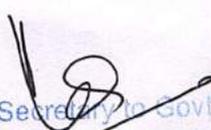
The FTL area and Buffer zone of the Pedda Cheruvu is located in Government land as well as in Patta land. In the patta lands 56 Houses have been constructed in the FTL area and 13 Houses constructed in Buffer Zone Area. The FTL of the said irrigation source has been fixed and the above unauthorized constructions have been enumerated by the Joint Committee Constituted by the District Collector and he will be instructed to initiate the necessary steps as per rules for the removal of encroachments.

4. Imamsab Kunta, Old Palamoor, Mahabubnagar Urban Mandal:

The Mandal Level committee members have inspected Imamsab Kunta situated at Sy.No.439, Mahabubnagar near Patha Palamoor and at present No houses are constructed in FTL and Buffer zone area.

(D) Chief Engineer, Warangal and Hanmakonda:

1. It is to submit that the District Collector, Hanmakonda, and the District Collector, Warangal constituted Enforcement Squads (Demolition Squads) at Municipal level for demolition of unauthorized constructions.
2. It is further submit that Joint inspection teams were formed on 05.11.2021 & 09.11.2021 comprising of Town Planning, GWMC, Revenue & Irrigation department, the teams have surveyed the low-lying areas, FTL areas of tanks, canals,

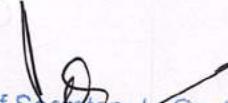

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Nalas, storm water drains and buffer zone areas under GWMC limits and identified encroachments/illegal constructions in the water bodies i.e. Tanks & Nalas and details of the tanks submitted by the collectors are as follows.

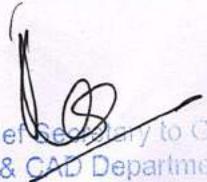
Nimmaya Cheruvu, Warangal District:-

- 1) On adverse News item with caption of "Eebhoomi Manadiro" published in Sakshi Daily News paper on 05-05-2022 in connection with encroachment of Government land in Sy.No.126 at Nimmaya Cheruvu in Mattewada village of Warangal Mandal & Division, it is to submit that the water spread area at FTL of Nimmaya Cheruvu has both Government land and private patta land in various survey numbers.
- 2) It is to submit that survey numbers 121, 122, 126, 423, 435, 436, 437, 438, 439, 440 etc are coming within the FTL limits of this tank. It is to submit that among these survey numbers 121 and 126 are having government land which is called government shikham which is in FTL is about 15 acres and 33 guntas.
- 3) It is to submit that about 8 guntas of govt land in Sy No. 126 and 17 guntas of govt land in sy no 121 is under encroachment. It is also to submit that some people led by CPI party have encroached the private patta land to an extent of 8 acres and 19 guntas in Sy.No.s 423, 435, 436, 437, 438, 439 & 440 to establish temporary huts. They also


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encroached to an extent 13 guntas private patta land in Sy.No.122.

- 4) The Revenue authorities along with Irrigation authorities and police have inspected the site on 13-05-2022 and removed the temporary huts and evicted all the encroachers from Sy.No.126 and Sy.No.121 registered FIR on 13-05-2022 at PS, Hasanparthy.
- 5) It is further submitted that 384 unauthorized structures and buildings identified within the restricted areas of the water bodies. The City Planner, Greater Warangal Municipal Corporation, Warangal has reported that among them 295 structures are removed and balance 89 structures could not be removed as the building owners approached the Hon'ble High Court of Telangana and all the efforts are being made to vacate the stay orders if any from the Hon'ble Courts to remove balance constructions also.
- 6) Further, submitted that, in the month of August 2022, (4) No. of Structures identified and (2) No. of Structures are already removed and for remaining (2) No's, show cause notices were issued on 16.09.2022 & 27.09.2022 and action will be initiated as per rules to remove them.
- 7) It is to submit that for other tanks also FTL boundaries will be demarcated and encroachments identified within the restricted areas like FTL and buffer will be removed. In view of the above, it is to submit that, after completion of preliminary work of fixing Nala width of Damera Cheruvu in coordination with Revenue Officials and after finalization of


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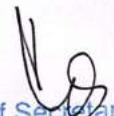
F.T.L boundaries of all the tanks, the encroachments removal shall be taken up as per the rules.

(E) Chief Engineer, Khammam:

(1) Khammam Municipality

(a) Lakaram Tank:

1. The Lakaram Minor Irrigation Tank located in the Khammam Town and its water spread area at FTL has both government land and private patta land. The total extent of government land which is also called government shikham is of 163 acres and 15 guntas, with sy no 234 having 129 acres and 4 guntas and Sy No. 66 having 34 acres and 11 guntas.
2. It is to submit that, The District Collector, Khammam has allocated an extent of 29 acres and 36 guntas of above land for construction of summer storage tank and relating head works to cater the needs of drinking water to the residents of Khammam town. It is humbly submitted that, the news article "Indiscriminate Encroachment of Tanks and Ponds in Hyderabad Corporation and other Municipalities" considered this work also as encroachment.
3. The District Collector, Khammam has formed the Lake Protection Committee involving Revenue, Municipality, Survey and Irrigation authorities, to protect the Lands within the water spread area at FTL of the tanks from any form of encroachments in Khammam District.
4. In this regard the Municipal Corporation, Khammam has taken-up the protection of tank with chain link mesh and plantation around periphery of the tank under the Government of Telangana "Pattana Pragathi Program". It is to submit that presently Lakaram


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tank area is protected by ring bund around water spread area with no scope for any encroachment within the water spread area.

5. It is to submit that presently about 5 acres of tank land is under encroachment and some of the encroachers have approached the Hon'ble High Court and filed the W.P Nos.24084 of 2015 and W.P.No.18324 of 2015, department is trying to dispose the cases in its favour by filing the suitable counter affidavits and apart from the old existing encroachments there are no other new encroachments.

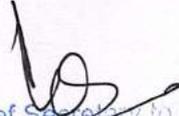
(b) Pedda Cheruvu, Dhamsalapuram:

The Pedda Cheruvu, Dhamsalapuram Village situated in the Sy.No:178 consists shikam land of 128 acres and 14 guntas, Full Tanks Level (F.T.L) survey of the tank has been conducted has been conducted by the Irrigation Department along with Municipal officials & Revenue official's. FTL pillars will be erected soon as per the survey to protect it from any future encroachments.

(c) Oora Cheruvu, Khanapuram:

1. The Oora Cheruvu, Khanapuram has a shikam land area of 75 acres and 23 guntas. Some people started laying unauthorized approach road through the FTL area and during regular inspection of tanks, the field staff of Irrigation Department has identified the same lodged police complaint against the encroacher and got the road removed completely and restored the tank to its original state.

2. It is to submit that district collector formed the task force committee to protect the tanks consisting the Irrigation, Revenue and other concerned departments and FTL survey of the tank is conducted by irrigation engineers and demarcated the FTL boundary


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Telangana Secretariat,
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of the lake. It is observed that about buildings have come up in 1.5 acres of the FTL/Buffer area and these structures are constructed long back with the permissions from the gram Panchayat prior to 2012. Irrigation Department has issued notices to all the residents of the identified un-authorized structures and will ensure for removal of buildings within the Full Tank Level /Buffer area after following the rules in vague.

3. The Municipal Corporation, Khammam has also undertaken bund protection of Khanapuram Tank with chain link mesh, Plantation along 700mts of bund portion and fixing of Full Tank Level pillars.

(d) Pedda Cheruvu, Velugumatla :

Pedda Cheruvu, Velugumatla Village consists of a shikam land of Ac.164-22Gts in the water spread area at FTL. The Full Tank Level (F.T.L) survey has been conducted by the Irrigation Department along with Municipal officials & Revenue official's and demarcated the FTL boundary of the tank.It is observed that no encroachments within the shikam area of the tank.

(2) Wyra Municipality:

The Nalla Cheruvu, Somavaram Village, Wyra Municipality situated in the Sy.No:55 having shikam land of Ac.183-19 Gts. The Full Tanks Level (F.T.L) survey has been conducted for the above tank by the Irrigation Departmental on with Revenue official's and demarcated the tank boundaries.

(3) Madhira Municipality:

There are three irrigation tanks within Madhira Municipality i.e Madupalli village consists of Oora cheruvu and Bullodu vagu

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Irrigation & CAD Department
Telangana Secretariat,
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cheruvu, while Large tank is located in Madhira town ,and as per Chief Engineers report there are no encroachments in the above water bodies.

(4) Sathupalli Municipality:

There are three Irrigation tanks in Sathupalli Municipality area , while Damera Cheruvu and Chaakali Kunta located in Ayyagaripeta village and Veshyskantala Cheruvu is located within the Sathupalli town and as per Chief engineers report there are no encroachments in the above water bodies.

(a) Pedda Cheruvu, Thulsya Thanda.

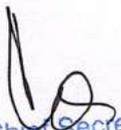
It is to submit that Joint FTL survey conducted by the Irrigation department along with revenue and other concerned departments for the tank and encroachments identified. The Chief Engineer reported that after identifying the encroachments which are of Agriculture in nature, same were removed to an extent of 16.00 acres within F.T.L area.

It is to submit all measures are being taken by the Government to protect all the water bodies in all the Municipalities of the state duly forming task force teams consisting officers from the Irrigation, Revenue, Police and other concerned departments, to constantly monitor all the water bodies and protect them from encroachments.

SPECIAL CHIEF SECRETARY TO GOVERNMENT,
IRRIGATION & CAD DEPARTMENT

Dated: 04/01/2023

Place : Hyderabad


Special Chief Secretary to Govt.
Irrigation & CAD Department
Telangana Secretariat,
Hyderabad - 500 022.

(13/13)

IN THE HIGH COURT FOR THE STATE OF TELANGANA

AT HYDERABAD

WP (PIL). No. 251 of 2020

Between

News Item published in The Times of India Daily
Hyderabad Edition Dated 21/10/2020

.... Petitioner

AND

1. The State of Telangana,
Rep., by its Chief Secretary,
Secretariat, Hyderabad and others

.... Respondents

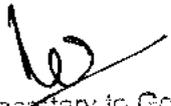
AFFIDAVIT

I, Dr Rajat Kumar, S/o. Sri B.K Sinha, aged about 59 years,
residing at Hyderabad, do hereby solemnly affirm and sincerely
state on oath as under:

1. I am the Special Chief Secretary to Government, Irrigation
Department, Telangana State, Hyderabad and respondent No.4 in
the above W.P.(PIL). As such, I am well acquainted with the facts
of the case. I deny all the allegations in the case except those
which are specifically admitted hereunder.

2. In compliance with the orders of the Hon'ble High Court, dated


Joint Secretary to Government (Irrigation & C.A.D. Dept.,
Telangana Secretariat, Hyderabad)


Special Chief Secretary to Govt.
Irrigation & C.A.D. Department
Telangana Secretariat,
Hyderabad - 500 022.

21.10.2020 in W.P (PIL). No.251/2020 on the News Item published in the 'The Times of India', Hyderabad Edition Dated: 21-10-2020 under the caption "6 years on Fixing Full Tank Level of Lakes Remains on paper", interim report was submitted to Hon'ble court in the month of April, 2022.

3. It is to humbly submit that, in the earlier report dt:23.04.2022 it was submitted that Full Tank Level (FTL) surveys of all the balance tanks could not be completed as additional number of tanks and kuntas were identified in some of the districts within Hyderabad Metropolitan Development Authority (HMDA) limits. Also submitted that some of the tanks for which Full Tank Level surveys completed were to be resurveyed due to certain discrepancies with reference to tank areas as per the revenue records. It was requested for grant of three more months' time to complete F.T.L survey of all the balance tanks.

4. It is to humbly submit that FTL Surveys of the balance tanks including newly found tanks has been completed. It is to submit that there are about 3778 tanks falling within the jurisdiction of the HMDA, FTL contours survey of all these tanks as per ground conditions is completed. These tanks are to be notified preliminarily after superimposing the FTL contour plan on the village cadastral


 Joint Secretary Government (T),
 Irrigation & C.A.D. Dept.,
 Telangana Secretariat, Hyderabad.


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map to work out the extent of land coming within the FTL and buffer, survey number wise and notify the same in HMDA website.

5. Final notification will be done once the correctness of the FTL contour plan and the other details like extent of government land, private patta land etc., coming within the FTL and buffer of the tanks are confirmed and also after attending to objections if any raised by any of the citizens.

6. Status of the FTL survey of tanks along with preliminary and final notified tanks till 31.10.2022 is as follows.

Sl. No	District	No. of lakes as per HMDA list	Revised No. of tanks as per actuals	FTL Survey Completed as on April, 2022	Balance tanks to be surveyed as on April 2022	FTL Survey completed as on October, 2022	Preliminary Notified	Final Notified
1	2	3	4	5	6	7	8	9
1	Hyderabad	28	28	28	0	28	26	18
2	Ranga Reddy	1078	1203	962	241	1203	751	84
3	Medchal-Malkajgiri	620	559	543	16	1559	462	97
4	Medak	589	650	538	113	651	363	4
5	Sanga Reddy	603	673	557	116	673	364	32
6	Siddipet	347	381	310	71	381	212	0
7	Yadadri-Bhongiri	267	283	233	50	283	219	0
TOTAL		3532	3778	3171	607	3778	2397	235

Joint Secretary, Government (T),
Irrigation & C.A.D. Dept.,
Telangana Secretariat, Hyderabad

Special Officer to Govt.
Irrigation & C.A.D. Department
Telangana Secretariat,
Hyderabad - 500 022

It is to humbly submit that Irrigation department will coordinate with the Revenue Department and HMDA to get the preliminary notification of balance 1381 tanks completed. It is also to submit that all efforts will be made with the coordination of Revenue department and Hmda to complete the final notification of the balance 3543 tanks after attending the objections raised by the citizens and confirming the correctness of the preliminarily notified tanks.

It is respectfully submitted subsequent to the issuance of final notification by the HMDA. The exact extent of land and water bodies which are encroached can be identified for taking further action in accordance with the Law. In view of the facts stated above it is prayed that Hon'ble Court may be pleased to pass appropriate orders in the interest of justice.

Solemnly and sincerely affirmed before
me on this the 12th day of December, 2022
At Hyderabad.


DEPONENT
Special Secretary to Govt.
Irrigation & CAD Department
Telangana Secretariat,
Hyderabad - 500 022.

//Before me//


ATTESTOR
Joint Secretary to Government (T)
Irrigation & C.A.D. Dept.,
Telangana Secretariat, Hyderabad

VERIFICATION

I, Dr. Rajat Kumar, S/o. Sri B.K Sinha, aged about: 59 years, R/o. Hyderabad, do hereby state and submit that the contents of the above paras are true and correct to the best of my knowledge and belief and are as per records in the office.

Hence, verified on this 12th day of December, 2022.

COUNSEL FOR RESPONDENTS

DEPONENT
Special Officer (Secretary) to Govt.
Irrigation & CAD Department
Telangana Secretariat,
Hyderabad - 500 022.

URGENT

GOVERNMENT OF TELANGANA
IRRIGATION & CAD (MI) DEPARTMENT

Memo.No.30/MI/A2/2020-9.

Dated 16-05-2022

- Sub:- Minor Irrigation – Directions of Hon'ble National Green Tribunal, Southern Zone, Chennai Dated 18-12-2019 in OA No.156 of 2016 (SZ) and IA No.38 of 2019 (S) filed by Human Rights & Consumer Protection Cell Trust and others – Appointing of Nodal Agency with certain directions – orders issued.
- Ref:-1. From Smt. H.Yasmeen Ali, Counsel, Chennai email dated 27.12.2019 addressed to the Chief Secretary, Telangana State along with orders of Hon'ble NGT, Chennai, Dated 18-12-2019 in OA No.156 of 2016 and IA No.38 of 2019.
2. From the Member Secretary, Telangana State Pollution Control Board, Hyderabad, Letter.No.15 / NGT-Chennai / TSPCB / Legal / 2016-1088, dated 23.01.2020.
 3. Govt.Memo.No.30/MI/A2/2020-2, Dated 12-03-2020
 4. From the Hon'ble NGT, Chennai, Dated 13.04.2021, 27.05.2021 and 08.09.2021 in OA No.156 of 2016.
 5. From the Hon'ble NGT, Chennai, Common Orders Dated 14.03.2022 in OA No.115 of 2016 with O.A.No. 156/2016.

The Human Rights & Consumer Protection Cell Trust and others have filed OA No.156 of 2016 (SZ) before National Green Tribunal, Southern Zone, Chennai regarding the encroachments made into the water bodies in Ameenpur village of Telangana and also nearly 13 existing water bodies in that village and 20 water bodies in the catchment area of these water bodies in large scale by the developers and constructions have come up either reducing the width of the water body or filling up the water body in an illegal manner.

2. The Hon'ble National Green Tribunal, Special Bench in its common orders dated 14-03-2022 in OA No.115/2016 & I.A.No.67/2020 (SZ) with O.A.No. 156/2016 (SZ)) has disposed the applications with a direction that "the orders issued by the National Green Tribunal, Principal Bench, New Delhi Order dated 18-11-2020 in O.A.No.325/2015 (Copy enclosed) will also applicable to the State of Telangana in respect of all the water bodies in the State, as also further specific orders dated 13-4-2021, 27-5-2021 and 8-9-2021 in the present matters, the statutory/administrative authorities in Telangana may take further remedial action promptly and the nodal agency may coordinate such action periodically".

3. After careful examination of the matter, Government hereby appoint the Engineer-in-Chief (General), Hyderabad as the Nodal Agency with a direction to prepare necessary draft guidelines to protect water bodies i.e. conservation of water bodies, restoration of water bodies by fixing the FTL, Buffer Zone, Identifying the encroachments if any in the FTL / Buffer Zone area and removal of encroachments in the Water Bodies with the Coordination of Revenue, Municipal Administration and any other concerned departments.

Dr. RAJAT KUMAR
SPECIAL CHIEF SECRETARY TO GOVERNMENT

To
The Engineer-in-Chief (General), Hyderabad (w.e)

Copy to:

The District Collector, Sangareddy,
Pothireddypally, Sangareddy, Telangana 502295

The Chief Engineer, (Irrigation), Sangareddy.

The P.S. to Chief Secretary to Government.

The OSD to Special Chief Secretary, I & CAD.

The PA to Joint Secretary (S).

The PA to Joint Secretary (T).

Sf/sc.

// FORWARDED :: BY ORDER //


SECTION OFFICER

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 163 of 2021 (SZ)**

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the news item published In Telugu Eenadu Newspaper, Telangana Edition Dated 19.07.2021, under the caption "Indiscriminate Encroachment of Tanks and Ponds in Hyderabad Corporation and other Municipalities".

-Vs-

The Principal Secretary to Govt.
of Telengana and Ors. ...

Respondent(s)

RUNNING INDEX

ANNEXURE. NO	DESCRIPTION OF DOCUMENT	DATE	PAGE Nos.
	Status report filed by RESPONDENT NO.7	23.11.2022	1-4
I	Constitution of Lake Protection Committee (LPC) vide GO.MS.157 of MA& UD DEPT, Telangana	06.04.2010	5-7
II	Statement Showing the list of Encroachments in tank wise within GHMC limits	-	8-21
III	Statement Showing the list of Pending Court Cases / Litigations on lakes	-	22-25

Dt: 23.11.2022
PLACE: HYDERABAD

M/s.D.SREENIVASAN
COUNSEL FOR THE RESPONDENT

①

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 163 of 2021 (SZ)**

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the news item published In Telugu Eenadu Newspaper, Telangana Edition Dated 19.07.2021, under the caption "Indiscriminate Encroachment of Tanks and Ponds in Hyderabad Corporation and other Municipalities".

-Vs-

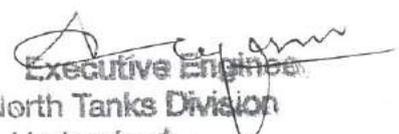
The Principal Secretary to Govt.
of Telengana and Ors. ...

Respondent(s)

STATUS REPORT FILED BY THE 7TH RESPONDENT

I, A.Narayana, B.Tech, S/o Rajaiah, aged about 57 years, Working as Executive Engineer, North Tanks Division, I & CAD Department, Budha Bhavan, 3rd floor, Hyderabad do hereby solemnly and sincerely affirm and state as follows:-

1. I state that I am the 7th respondent herein and I am well acquainted with the facts and circumstances of the case and I have been authorized to file this status report on behalf of the 7th respondent.
2. With reference to the Hon'ble NGT orders Dt.03.08.2022 in OA No.163/21 it was directed to the Irrigation Department and District Collector to submit action taken report for delay in the eviction of encroachers and restoration of water bodies to its size and shape.
3. It is humbly submitted that as stated in the affidavit dated 22.03.2022 there are 185 tanks identified within GHMC limits and all the tanks are demarcated with the FTL boundaries and


Executive Engineer
North Tanks Division
Hyderabad, /

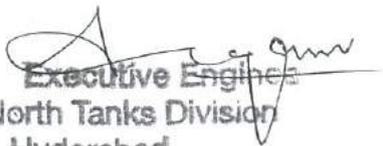
prepared the FTL boundary maps from the year 2012 and submitted to Lake Protection Committee, HMDA, constituted by the Government of Telangana vide G.O.Ms.No.157 of MA&UD Dept, Dt. 06.04.2010 (Annexure-I) which is the nodal agency for issuing preliminary and final notification of FTL boundary maps in the public domain. The Lake protection committee have issued preliminary notification for 157 tanks on HMDA website and for the remaining 28 lakes preliminary notification have to be issued.

Sl. No	District	No. of tanks	Survey completed	Preliminary Notified	Final Notified	Prelim. Pending with HMDA
1	Hyderabad	29	29	9	18	2
2	Medchal	57	57	34	13	10
3	Ranga Reddy	89	89	58	20	11
4	Sanga Reddy	10	10	4	1	5
		185	185	105	52	28

4. It is humbly submitted that about 52 tanks are issued final notification and notified on HMDA website and the remaining tanks are being prepared by concerned Tahsildars for submission to Lake Protection Committee (LPC), HMDA through concerned District Additional Collectors. Once the FTL boundary maps are finalized, the same will be permanent.
5. In this regard, it is respectfully submitted that, there are some existing encroachments within FTL and Buffer zone of lakes prior to demarcation of FTL boundary 2012. Most of the lakes within


Executive Engineer
North Tanks Division
Hyderabad.

- GHMC area are partially encroached, some are majorly encroached and some are prone to encroachment. There are 8718 encroached structures within FTL limits and 5343 structures within Buffer zone limits. 51 lakes are free from encroachments and 85% encroachments are identified in 30 lakes and 15% encroachments are identified in 104 lakes. List of the encroachments is annexed herewith(Annexure-II).
6. It is humbly submitted that if any new encroachments are observed within FTL / Buffer zone limits, actions are being initiated in co-ordination with GHMC & Revenue Departments and criminal cases are registered against the encroachers.
 7. Further it is humbly submitted that some of the existing encroachments within FTL / Buffer zone are already removed and fenced, due to pending litigations / cases filed by the landlords/ pattadars the remaining encroachments could not be removed thereby the lake protection works are stalled in that area, In such case it is difficult to remove the encroachments.
 8. It is also submitted that with regard to the lake boundary protection works, it is respectfully submitted that GHMC has sanctioned funds for Rs. 94.17 Crores for erection of chain link fencing around the 63 number of lakes. The said lake protection fencing works are 70% completed and 30% could not be completed due to pending of cases in various courts.

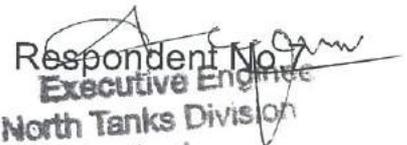

Executive Engineer
North Tanks Division
Hyderabad,

9. Further it is humbly submitted that even after exercising the preliminary notification of draft FTL boundary maps by calling for objections/ suggestion from the general public, the final notification of FTL boundary maps were issued by the Lake Protection Committee, HMDA. This respondent herein also taken-up the balance lakes protection from the encroachments which are finally notified tanks. The landlords/ pattadars has approached the Hon'ble courts and has obtained status quo thereby this respondent is not able to evict them.

10. In view of the above said facts and pending litigations in various courts is only delaying the lake boundary protection works. This respondent is taking all precautionary steps for lake boundary protection in such locations by deploying Lake Protection Force (LPF) and installed CCTV Cameras to watch and ward the boundary protection. Further it is humbly submitted that once the court cases are disposed this department will take up the process of evicting the encroachers and restore the water bodies to its original shape and size. The list of court cases pending against each water body are enclosed herewith (Annexure-III).

For the reasons stated above, it is humbly prayed that this Hon'ble Tribunal may be pleased to consider the Report and pass appropriate orders to the facts and circumstances of the case and thus render Justice.

Dated at Hyderabad on this the 22nd day of November, 2022.


Respondent No. 2
Executive Engineer
North Tanks Division
Hyderabad.

GOVERNMENT OF ANDHRAPRADESH
ABSTRACT

MA & UD Department - HMDA - Protection of Lakes in Hyderabad Metropolitan Development Authority area - Constitution of Lake Protection Committee - Orders - Issued.

MUNICIPAL ADMINISTRATION AND URBAN DEVELOPMENT (I₁) DEPARTMENT

G.O.Ms.No.157

Dated:06.04.2010.

Read the following:

1. G.O.Ms.No.111, Municipal Administration and Urban Development (I₁) Department, Dated:08.03.1996.
2. High Court of A.P. Orders Dated:02.02.2010 in W.P.Nos.9386 & 14728 of 2007 and 20072 of 2008.
3. From the Metropolitan Commissioner, Hyderabad Metropolitan Development Authority, Hyderabad Lr.No.2522/HMDA/2008, Dated:09.02.2010.
4. From the Metropolitan Commissioner, Hyderabad Metropolitan Development Authority, Hyderabad Lr.No.2522/HMDA/2008, Dated:03.04.2010.

<<<>>>

ORDER :

In the G.O. 1st read above orders were issued prohibiting polluting industries, major hotels, residential colonies and other establishment that generate pollution in the catchment area of Osmansagar and Himayatsagar Lakes falling in the Villages listed in the annexure to the said G.O.

2. A Writ Petition No.9386/2007 was filed in the Hon'ble High Court for protection of the catchment area and area around Himayatsagar and Osmansagar lakes in tune with G.O.Ms.No.111 MA, dated:08.03.1996.

3. The Hon'ble High Court after detailed arguments in the matter has ordered in the reference second read above, among others, suggesting constitution of Comprehensive regulatory body consisting of representatives of all concerned authorities to protect all the lakes and regulate developments in the catchment area of Himayatsagar and Osmansagar lakes.

4. The Metropolitan Commissioner, Hyderabad Metropolitan Development Authority has submitted his reports on the subject matter in the references third and fourth read above.

5. Government have examined the proposal and keeping in view the reports of the Metropolitan Commissioner, Hyderabad Metropolitan Development Authority and in compliance of the orders of Hon'ble High Court in W.P.No.9386/2007, dated:02.02.2010, have decided to constitute a Lake Protection Committee for preservation and protection Lakes in Hyderabad Metropolitan Development Authority area pending consideration of enactment of separate legislation for constitution of Lake Protection Authority.

6. Government accordingly, hereby constitute the Lake Protection Committee for preservation and protection of Lakes in Hyderabad

..... 2 ...

Metropolitan Development Authority area with the following Members:

i	Metropolitan Commissioner, Hyderabad Metropolitan Development Authority.	Chairman
ii	Representative of DG of Police.	Member
iii	Commissioner, Greater Hyderabad Municipal Corporation.	Member
iv	Managing Director, Hyderabad Metro Water Supply and Sewerage Board.	Member
v	Commissioner of Industries.	Member
vi	Member Secretary, Andhra Pradesh Pollution Control Board (APPCB).	Member
vii	Commissioner of Panchayatraj.	Member
viii	Chief Engineer, Minor Irrigation.	Member
ix	Director of Town and Country Planning.	Member
x	Director General, Environment Protection Training & Research Institute (EPTRI) or his nominee.	Member
xi	Representative of National Geographical Research Institute (NGRI).	Member
xii	Principal Chief Conservator of Forests or his nominee.	Member
xiii	Collector, Hyderabad District.	Member
xiv	Collector, R.R. District	Member
xv	Collector, Medak District.	Member
xvi	Collector, Nalgonda District.	Member
xvii	Collector, Mahabubnagar District.	Member
xviii	Member Environment, Hyderabad Metropolitan Development Authority.	Member-Convener

7. The committee can co-opt any expert or officer concerned for the effective functioning of the committee.

8. The following are the functions of the Lake Protection Committee:

- i Listing of all lakes along with their FTL in HMDA area
- ii Wide publicity and awareness campaign for protection of the lakes
- iii To prepare action plan for desilting of the lakes and inflow channels and such other measures required for maintenance or cleaning of the inflow channels in to the lakes and issue instructions / guidelines to the concerned agencies for implementation of action plan.
- iv Removal of existing encroachments in the FTL and foreshore areas.
- v To clearly demarcate the lakes upto FTL by raising bunds along FTL and arranging for watch and ward for preventing future encroachments and misuse of the lake environment.
- vi To workout and suggest modalities for regulation and rehabilitation of existing activities/structures in the catchment area of Osmansagar and Himayatsagar lakes.
- vii To do such other things as may be incidental or conducive to the efficient administration for protection and improvement of the lakes and their catchments.



:: 3 ::

8. The Metropolitan Commissioner, Hyderabad Metropolitan Development Authority shall coordinate all the activities of the Committee on the above and submit periodical reports to the Government.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

T.S. APPA RAO,
PRINCIPAL SECRETARY TO GOVERNMENT

To

The Metropolitan Commissioner,
Hyderabad Metropolitan Development Authority, Hyderabad.
Director General of Police, Andhra Pradesh, Hyderabad.
The Commissioner, Greater Hyderabad Municipal Corporation, Hyderabad.
The Commissioner of Panchayatraj, Andhra Pradesh, Hyderabad.
The Managing Director, Hyderabad Metro Water Supply and Sewerage Board,
Hyderabad.
The Director of Town and Country Planning, Hyderabad.
The Chief Engineer, Minor Irrigation, Hyderabad.
The Commissioner of Industries, Hyderabad.
The Member Secretary, APPCB, Hyderabad.
The Director General, EPTRI, Hyderabad.
The Director, NGRI, Hyderabad.
The Principal Chief Conservator of Forests, A.P., Hyderabad.
The District Collector, Ranga Reddy District, Hyderabad.
The District Collector, Hyderabad District, Hyderabad.
The District Collector, Nalgonda District, Nalgonda.
The District Collector, Medak District, Sangareddy.
The District Collector, Mahabubnagar District, Mahabubnagar.

Copy to:

The Advocate General, High Court of A.P., Hyderabad.
The Revenue Department.
The Irrigation & CAD Department.
The Panchayat Raj and Rural Development.
The EFS & T Department.
The I & C Department.
The Government Pleader for MA & UD, High Court of A.P., Hyderabad.
P.S. to Prl. Secy. to Govt.,(UD), MA & UD Dept.
P.S. to Minister for MA & UD.
Sf/Scs.

// FORWARDED :: BY ORDER //

SECTION OFFICER

Avenue - II

8

STATEMENT SHOWING THE DETAILS OF ENCROACHMENT IN TANKS UNDER GHMC JURISDICTION (NTD)

Sl. No	Sl. No	Lake ID	Name of the tank	Village	Mandal	FTL area (Acres)	Buffer width (m)	Latitude	Longitude	Encroachments		Encroachments Total	Remarks
										FTL	Buffer Zone		
1	16	4800	Mysamma Cheruvu	Kukatpally	Balanagar	148.118	30	17°27.786	78°25.039	1533	212	1745	Type of structures will be enumerated with the help of Town planning and Revenue authorities
2	2	4400	Miram Tank	Bahadurpura	Bahadurpura	464.151	30	17°20.160	78°26.810	885	750	1635	Type of structures will be enumerated with the help of Town planning and Revenue authorities
3	40	2839	Fox Sagar	Jeedimetla	Qutubullapur	482.600	30	17°31.518	78°27.641	804	210	1014	Type of structures will be enumerated with the help of Town planning and Revenue authorities
4	68	3613	Large Tank	Sarornagar	Sarornagar	150.794	30	17°21.26.73	78°31.36.07	590	251	841	Type of structures will be enumerated with the help of Town planning and Revenue authorities
5	53	3803	Pedda Cheruvu (Nacharam Cheruvu)	Nacharam	Uppal	108.300	30	17°23.023	78°32.781	436	283	719	Type of structures will be enumerated with the help of Town planning and Revenue authorities
6	29	4701	Bandia Cheruvu	Malkajigiri	Malkajigiri	102.68	30	17°27.838	78°32.859	495	172	667	Type of structures will be enumerated with the help of Town planning and Revenue authorities
7	57	3802	Chinna Cheruvu	Ramanthapur	Uppal	22.354	9	17°23'35"N	78°32'22"E	381	174	555	Type of structures will be enumerated with the help of Town planning and Revenue authorities
8	30	4702	Nadimi Cheruvu (Saffiguda lake)	Malkajigiri	Malkajigiri	74.246	30	17°27.719	78°32.136	384	165	549	Type of structures will be enumerated with the help of Town planning and Revenue authorities
9	56	3811	Ramanthapur Cheruvu	RAMANTHAPUR BAGAT	Uppal	41.89	30	17°240.796"N	78°32'20.926"E	252	216	468	Type of structures will be enumerated with the help of Town planning and Revenue authorities
10	18	4804	Kamuni Cheru	Moosapet	Balanagar	48.37	30	17°27.648	78°24.182	444	5	449	Type of structures will be enumerated with the help of Town planning and Revenue authorities
11	28	4700	Mukkadi Cheruvu (Ramakrishnapuram Lake)	Malkajigiri	Malkajigiri	70.405	30	17°28.642	78°32.041	310	76	386	Type of structures will be enumerated with the help of Town planning and Revenue authorities
12	6	3906	Shahalam Cheruvu	Shaikpet	Shaikpet	70.833	30	17°23.98.72	78°24.36.424	245	125	370	Type of structures will be enumerated with the help of Town planning and Revenue authorities

(9)

13	116	3706	Durgam Cheruvu	Raidurg	Serilingampally	160.700	30	17°25'34.874" N	78°23'18.211"E	228	53	281	Type of structures will be enumerated with the help of Town planning and Revenue authorities
14	150	4201	Tirumalagiri Tank	Tirumalagiri	Tirumalagiri	29.366	30	17°47'505	78°50'884	112	148	280	Type of structures will be enumerated with the help of Town planning and Revenue authorities
15	24	4708	Chinnarayana Cheruvu	Alwal	Alwal	48.003	30	17°30'090	78°30'359	142	105	247	Type of structures will be enumerated with the help of Town planning and Revenue authorities
16	4	4000	Gurram Cheruvu	Kandikal (Barkas)	Bandlaguda	50.69	30	17°19'038	78°29'377	165	80	245	Type of structures will be enumerated with the help of Town planning and Revenue authorities
17	84	3724	Lingam Kunta	Chandanagar	Serilingampally	26.42	30	17°30'25.327" N	78°18'56.94"E	130	25	155	Type of structures will be enumerated with the help of Town planning and Revenue authorities
18	54	3800/EN/01	Patel Cheruvu	Nacharam	Uppal	49.240	9	17°25'50.876	78°32'43.265	43	104	147	Type of structures will be enumerated with the help of Town planning and Revenue authorities
19	110	3709	Patel Cheruvu	Macinaguda	Serilingampally	49.240	30	17°29'45.34"N	78°20'56.077"E	65	60	125	Type of structures will be enumerated with the help of Town planning and Revenue authorities
20	58	3801	Bandlaguda Cheruvu	Bandlaguda	Uppal	37.349	30	17°22'3.313	78°33'55.638	0	105	105	Type of structures will be enumerated with the help of Town planning and Revenue authorities
21	178	3756	Kalaparam Bashi Kunta	Miyapur	Serilingampally	9.41	9	17°49'531	78°36'425	75	25	100	Type of structures will be enumerated with the help of Town planning and Revenue authorities
22	154	4800/E/01	Ali Talab	Hydernagar	Balanagar	11.33	9	17°30'12.776	78°22'59.898	66	28	94	Type of structures will be enumerated with the help of Town planning and Revenue authorities
23	126	606	Raisamudra	Ramachandrapuram	Ramachandrapuram	127.535	30	17°30'39.24	78°17'21.84	25	60	85	Type of structures will be enumerated with the help of Town planning and Revenue authorities
24	108	3714	Gopi Cheruvu	Lingampally	Serilingampally	69.200	30	17°29'0.423"N	78°19'44.694"E	15	65	80	Type of structures will be enumerated with the help of Town planning and Revenue authorities
25	121	1200/38	Timakka Cheruvu	Patancheru	Patancheru	42.77	30	17°32'12.48	78°16'25.68	15	55	70	Type of structures will be enumerated with the help of Town planning and Revenue authorities

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26	175	3754	Raja Mahammed Kunta (Masika Kunta)	Hatezpet	Senlingampally	3.8	9	17°48.567	78°36.397	10	66	70	Type of structures will be enumerated with the help of Town planning and Revenue authorities
27	122	615	Bandeleguda cheruvu	Bandeleguda	Ramachandrapuram	35.639	30	17°31'45.286" N	78°16'58.292"E	15	25	40	Type of structures will be enumerated with the help of Town planning and Revenue authorities
28	148	4500	Erna Kunta	Lalaguda	Marepally	5.900	9	17°26'0.27	78°33'0.24	35	12	47	Type of structures will be enumerated with the help of Town planning and Revenue authorities
29	151	4806	Kindi Kunta	Hydernagar	Kukatpally*	6.962	9	17°30.204	78°22.990	30	15	45	Type of structures will be enumerated with the help of Town planning and Revenue authorities
30	152	4810	Yellamma Cheruvu	Kukatpally	Kukatpally*	23.90	9	17°29.994	78°24.505	16	18	34	Type of structures will be enumerated with the help of Town planning and Revenue authorities
31	15	4812	Boin Cheruvu (Hasmathip et Cheruvu)	Hashmatpet	Balanagar	68.55	30	17°28.372	78°29.554	148	52	200	Type of structures will be enumerated with the help of Town planning and Revenue authorities
32	14	4802	Amber Cheruvu	Baghmeer	Balanagar	182.00	30	17°30.517	78°23.777	23	148	171	Type of structures will be enumerated with the help of Town planning and Revenue authorities
33	32	2800/EE/N/01	Pedda Cheruvu	Gajulararam	Qutubullapur	38.26	30	17°32'11.63"	78°25'47.62"	80	49	129	Type of structures will be enumerated with the help of Town planning and Revenue authorities
34	13	4805	Sudalavani Kunta (Sumnam Cheruvu)	Allahpur	Balanagar	15.23	9	17°27.124	78°24.301	78	30	108	Type of structures will be enumerated with the help of Town planning and Revenue authorities
35	23	4707	Kooha Cheruvu (Aival Cheruvu)	Aival	Aival	30.53	30	17°30.347	78°30.699	4	102	106	Type of structures will be enumerated with the help of Town planning and Revenue authorities
36	34		Kooha Kunta	Gajulararam	Qutubullapur	15.189	9	17°32'39.32"	78°25'23.158"	30	45	75	Type of structures will be enumerated with the help of Town planning and Revenue authorities
37	46	2800/En/07	Mahaboob kunta	Suraram	Qutubullapur	10.305	9	17°32.46.769	76°25.19.242	30	40	70	Type of structures will be enumerated with the help of Town planning and Revenue authorities
38	5	4300/EE/N/01	Devuni Kunta	Asifnagar	Asifnagar	14.918	9	17°23.36.597	78°26.54.191	32	36	68	Type of structures will be enumerated with the help of Town planning and Revenue authorities

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39	69	3710	Pedda Cheruvu	Gangaram	Serilingampally (M)	111.010	30	17°29'43.742" N	17°29'43.742" N	1	65	66	Type of structures will be enumerated with the help of Town planning and Revenue authorities
40	67	3605	Pedda Cheruvu	Mansoorabad	Saroornagar	29.175	30	17°20'51.4	78°33'45.292	34	30	64	Type of structures will be enumerated with the help of Town planning and Revenue authorities
41	70	2927	Pedda Cheruvu	Ibrahimbagh	Gandipet	97.830	30	17°22'06.3	78°22'78.2	0	63	63	Type of structures will be enumerated with the help of Town planning and Revenue authorities
42	55	3804	Nalla Cheruvu	Uppal	Uppal	65.960	30	17°24'36.5	78°34'97.8	3	59	62	Type of structures will be enumerated with the help of Town planning and Revenue authorities
43	63	1963	Bathukamma Kunta	Sahetnagar	Hayathnagar	5.000	9	17°19'28.58	78°34'33.762	3	56	59	Type of structures will be enumerated with the help of Town planning and Revenue authorities
44	49	2735	Oora Cheruvu (Kapra Cheruvu)	Kapra	Kapra	112.810	30	17°29'82.8	78°33'24.5	13	43	56	Type of structures will be enumerated with the help of Town planning and Revenue authorities
45	59	3800E/02	Nagole Cheruvu	Nagole	Uppal	20.064	9	17°22'43.32	78°33'54.23	5	45	50	Type of structures will be enumerated with the help of Town planning and Revenue authorities
46	9	4609	Nalla Cheruvu	Kukatpally	Kukatpally*	27.04	30	17°29'37.8	78°25'18.1	7	38	45	Type of structures will be enumerated with the help of Town planning and Revenue authorities
47	111	3731	Erla Cheruvu	Madinaguda	Serilingampally	31.961	30	17°29'10.432" N	78°20'38.677"E	8	35	43	Type of structures will be enumerated with the help of Town planning and Revenue authorities
48	3	4001	Surram Cheruvu	Bandiaguda	Bandiaguda	39.302	30	17°18'77.3	78°28'38.8	15	26	41	Type of structures will be enumerated with the help of Town planning and Revenue authorities
49	88		Medi Kunta	Guttala Begumpet	Serilingampally	24.47	9	17°26'54.81"N	78°23'44.41"E	25	15	40	Type of structures will be enumerated with the help of Town planning and Revenue authorities
50	137	3902	Yerra Kunta	Shaikpet	Shaikpet	4.473	9	17°24'18.284	78°23'59.151	18	20	36	Type of structures will be enumerated with the help of Town planning and Revenue authorities
51	35		Vodlavani Kunta	Gajularanaram	Qutubullapur	4.93	9	17°32'2.87"	78°25'45.747"	15	20	35	Type of structures will be enumerated with the help of Town planning and Revenue authorities
52	112	3718	Peddakudi Cheruvu	Macta Manboobpet	Serilingampally	20.94	9	17°31'8.377"N	78°21'1.289"E	12	20	32	Type of structures will be enumerated with the help of Town planning and Revenue authorities

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53	135	3903	Haheempet Kunta (Thummala Kunta)	Shaikpet	Shaikpet	1,873	9	17 24 31.231	78 24 45.166	12	20	32	Type of structures will be enumerated with the help of Town planning and Revenue authorities
54	119	1200/35	Patan (Sakti) Cheruvu	Patancheruvu	Patancheruvu	134.08	30	17 31 46.523	78 15 45.284	1	30	31	Type of structures will be enumerated with the help of Town planning and Revenue authorities
55	181	3727	Gosai Kunta	Gopanpally	Serlingampally	6,870	9	17°25'46.214" N	78°19'49.541"E	1	30	31	Type of structures will be enumerated with the help of Town planning and Revenue authorities
56	17	4801	Parli Cheruvu	Kukatpally	Balanagar	60,849	30	17 30.570	78 24.923	10	20	30	Type of structures will be enumerated with the help of Town planning and Revenue authorities
57	95	3752	Masid Banda Lake	Kondapur (Masid Banda)	Serlingampally	12,520	9	17 46.733	78.3375	30	0	30	Type of structures will be enumerated with the help of Town planning and Revenue authorities
58	44	2873	Panthul Cheruvu	Suraram	Qutubullapur	43,505	30	17 33.207	78 25.394	14	15	29	Type of structures will be enumerated with the help of Town planning and Revenue authorities
59	158	2841	Marshabai Kunta	KATEDHAN	Rajendranagar	7,626	9	17 31.965	78.4381	0	28	28	Type of structures will be enumerated with the help of Town planning and Revenue authorities
60	77	2835	HUDA Park Lake / Burmukh Kitan Dowla	Rajendrana gar	Rajendranagar	17,491	9	17°19'57.5"N	78°26'29.778"E	22	5	27	Type of structures will be enumerated with the help of Town planning and Revenue authorities
61	87	3702	Chinna Pedda cheruvu	Gopanpally	Serlingampally	21,922	9	17°28'60	78°18'6.9"	5	20	25	Type of structures will be enumerated with the help of Town planning and Revenue authorities
62	109	3719	Chakalavan i Cheruvu	Lingampally	Serlingampally	16,200	9	17°29'0.582"N	78°19'16.705"E		25	25	Type of structures will be enumerated with the help of Town planning and Revenue authorities
63	8	4808	Rangadha muni Kunta (IDL Lake)	Kukatpally	Kukatpally*	73,169	30	17 28.812	78 25.011	1	23	24	Type of structures will be enumerated with the help of Town planning and Revenue authorities
64	61	1905	Kummani Kunta	Anmagal	Hayathnagar	21,843	9	17°19'21.38"N	78°35'47.10"E	8	15	23	Type of structures will be enumerated with the help of Town planning and Revenue authorities
65	102	3715	Kotha Kunta	Haheempet	Serlingampally	11,454	9	17 29 9.647	78 21 16.546	3	20	23	Type of structures will be enumerated with the help of Town planning and Revenue authorities

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66	79	2950	Taila Kunta	UPPARPAL	Rajendranagar	3.05	9	17°21'37.16"	78°25'25.95"	0	21	Type of structures will be enumerated with the help of Town planning and Revenue authorities
67	149	4200	Ramanna cheruvu	Boinpally	Tinmalagiri	6.417	9	17°28.146	78°28.785	0	20	Type of structures will be enumerated with the help of Town planning and Revenue authorities
68	7	3900	Anantaqani Kunta	Shaikpet	Shaikpet	14.430	9	17°24'41.67	78°26'57.912	1	17	Type of structures will be enumerated with the help of Town planning and Revenue authorities
69	41	2840	Venna Cheruvu	Jeedimetla	Qutbullapur	51.568	30	17°30.166	78°28.389	2	17	Type of structures will be enumerated with the help of Town planning and Revenue authorities
70	81		Appa Cheruvu	Laxmiguda	Rajendranagar	40.013	30	17°18'1.178	78°25'21.167	11	16	Type of structures will be enumerated with the help of Town planning and Revenue authorities
71	133	4801	Katora House Lake	Golkonda	Golkonda	7.711	9	17°19.038	78°29'37.7	0	16	Type of structures will be enumerated with the help of Town planning and Revenue authorities
72	76	2951	Palle Cheruvu	Mylardevpalli	Rajendranagar	36.224	30	17°19'39.215" N	78°25'56.771"E	0	14	Type of structures will be enumerated with the help of Town planning and Revenue authorities
73	159	2952	Noor Mohammad Cheruvu	KATEDHA	Rajendranagar	31.784	30	17°31'455	78°42'861	1	14	Type of structures will be enumerated with the help of Town planning and Revenue authorities
74	22	4706	Mothkula Kunta	Machabailam	Alwal	11.65	9	17°30.986	78°30'388	2	13	Type of structures will be enumerated with the help of Town planning and Revenue authorities
75	82	3753	Bakshi Kunta (Vemana Colony Park)	Chandanagar	Serilingampally	6.23	9	17°30'31.129	78°19'17.63	0	13	Type of structures will be enumerated with the help of Town planning and Revenue authorities
76	89	3759	Nayanamma Kunta (Baspalli Cheruvu)	Hafeezpet	Serilingampally	5.570	9	17°49'828	78°36'917	3	13	Type of structures will be enumerated with the help of Town planning and Revenue authorities
77	66	3804	Chinna Cheruvu	Mansoorabad	Saroornagar	6.273	9	17°21'9.9	78°33'28.498	0	12	Type of structures will be enumerated with the help of Town planning and Revenue authorities
78	165		Mulagurd Lake (P.JAU)	Rajendranagar	Rajendranagar	111.115	30	17°18'20.835	78°24'29.715	5	12	Type of structures will be enumerated with the help of Town planning and Revenue authorities

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79	36	Kalamma Kunta	Gajularama rani	Cutubullapur	3.29	9	17°31'25.4" N	78°25'47.197"	3	8	11	Type of structures will be enumerated with the help of Town planning and Revenue authorities
80	104	Kadamma Kunta	Haifeezpet	Serilingampally	19.000	9	17°29'30.902" N	78°21'37.315"E	0	11	11	Type of structures will be enumerated with the help of Town planning and Revenue authorities
81	162	Pale Cheruvu	KATEDHA N	Rajendranagar	6.365	9	17°32'723	78.43168	6	5	11	Type of structures will be enumerated with the help of Town planning and Revenue authorities
82	60	Pathuluguda Lake	Pathuluguda	Uppal	21.164	9	17°22'32.719	78°34'54.143	4	6	10	Type of structures will be enumerated with the help of Town planning and Revenue authorities
83	62	Baathula Cheruvu	Anmagal	Hayathnagar	71.056	30	17°19'22.451	78°36'9.162	2	8	10	Type of structures will be enumerated with the help of Town planning and Revenue authorities
84	106	Thammidi Kunta	Khanamet	Serilingampally	29.600	30	17°27'32.756" N	78°22'51.834"E	5	5	10	Type of structures will be enumerated with the help of Town planning and Revenue authorities
85	113	Gurunath Cheruvu	Miyapur	Serilingampally	19.201	9	17°29'54.549" N	78°21'29.694"E	0	10	10	Type of structures will be enumerated with the help of Town planning and Revenue authorities
86	117	Malika Cheruvu	Raidurg	Serilingampally	51.300	30	17°24'51.62"N	78°23'16.757"E	3	7	10	Type of structures will be enumerated with the help of Town planning and Revenue authorities
87	131	Langer house Tank	Golkonda	Golkonda	24.678	9	17°22'45.797" N	78°24'58.723"E	5	5	10	Type of structures will be enumerated with the help of Town planning and Revenue authorities
88	141	Vatti Kunta	Hakimpet	Shaikpet	3.051	9	17°24'40.712	78°24'44.165	4	6	10	Type of structures will be enumerated with the help of Town planning and Revenue authorities
89	19	Nagireddy Kunta(Yapral Cheruvu)	Yapral	Alwal	19.510	9	17°30.854	78°32.563	4	5	9	Type of structures will be enumerated with the help of Town planning and Revenue authorities
90	42	Ramanna Cheruvu	Laisahabgu da	Cutubullapur	30.102	30	17°32'22.38"N	78°24'22.26"E	4	5	9	Type of structures will be enumerated with the help of Town planning and Revenue authorities
91	10	Khaja Kunta	Kukatpally	Kukatpally*	5.528	9	17°28.893	78°25.458	3	5	8	Type of structures will be enumerated with the help of Town planning and Revenue authorities
92	86	Bachu Kunta	Chandanagar	Serilingampally	2.230	9	17°29'36.81	78°20'2.27	0	8	8	Type of structures will be enumerated with the help of Town planning and Revenue authorities

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93	107	3716	Neerla Chervu	Kothaguda	Serilingampally	10.288	9	17°27'45.282" N	78°21'53.622"E	0	8	8	Type of structures will be enumerated with the help of Town planning and Revenue authorities
94	43	2844	Chinna Bandam	Suraram	Qutubullapur	9.66	9	17°32.967	78°25.816	1	5	6	Type of structures will be enumerated with the help of Town planning and Revenue authorities
95	74	2931	Mamidla Kunta	Gaganpally	Rajendra nagar	16.335	9	17°17.594	78°24.803	4	2	6	Type of structures will be enumerated with the help of Town planning and Revenue authorities
96	176	3703	Rangamma Kunta	Kothaguda	Serilingampally	1.225	9	17°26'54.70	78°21'54.30	1	5	6	Type of structures will be enumerated with the help of Town planning and Revenue authorities
97	64	1980	Kaprai Chervu	Saheb nagar	Hayalnagar	70.711	30	17°18'48.154"N	78°34'15.847"E	0	5	5	Type of structures will be enumerated with the help of Town planning and Revenue authorities
98	52	3700/E/12	Mondi Kunta	Khanamet	Serilingampally	10.64	9	17°27'53.54	78°22'27.10	3	2	5	Type of structures will be enumerated with the help of Town planning and Revenue authorities
99	97	3755	Meedi Kunta (BK Enclave Lake)	Maata Mahboobe (Madoenaguda)	Serilingampally	13.500	9	17°51.296	78°36.049	0	5	5	Type of structures will be enumerated with the help of Town planning and Revenue authorities
100	98	3700/EN/01	Regula Kunta	Miyapur	Serilingampally	15.238	9	17°30'10.30	78°28'29.20	0	5	5	Type of structures will be enumerated with the help of Town planning and Revenue authorities
101	100	3720	Baria Kunta	Gachibowli	Serilingampally	3.901	9	17°21'29.323" N	78°26'37.117"E	0	5	5	Type of structures will be enumerated with the help of Town planning and Revenue authorities
102	101	3728	Medla Kunta (Devuni Kunta)	Gopanpally	Serilingampally	17.100	9	17°27'20.841" N	78°18'28.621"E	1	4	5	Type of structures will be enumerated with the help of Town planning and Revenue authorities
103	33		Bandam Chervu	Gajulararam	Qutubullapur	17.136	9	17°31'41.78"	78°25'10.92"	1	3	4	Type of structures will be enumerated with the help of Town planning and Revenue authorities
104	37		Jangam Bandam	Gajulararam	Qutubullapur	2.562	9	17°31'35.402"	78°25'33.659"	0	4	4	Type of structures will be enumerated with the help of Town planning and Revenue authorities
105	51	3813	Cherlapally Tank	Cherlapally	Kapra	58.483	30	17°28'50.18"N	78°36'39.85"E	0	4	4	Type of structures will be enumerated with the help of Town planning and Revenue authorities

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106	173	3747	Komati Kunta	Gopampally	Serlingampally	8.240	9	17°28'6.64"N	78°20'46.298"E	0	4	4	Type of structures will be enumerated with the help of Town planning and Revenue authorities
107	39		Bogamdanil Kunta	Gajulararam	Qutubullapur	3.778	9	17°32'1.71"	78°25'13.740"	0	3	3	Type of structures will be enumerated with the help of Town planning and Revenue authorities
108	65	3600	Maddella Kunta / Bairamalguda Cheruvu	Bairamalguda	Saroonagar	4.250	9	17°20'33.716"	78°32'34.866"	0	3	3	Type of structures will be enumerated with the help of Town planning and Revenue authorities
109	83	2700	Mallai Kunta	Chandanagar	Serlingampally	3.676	9	17°29'26.02"	78°20'3.67"	0	3	3	Type of structures will be enumerated with the help of Town planning and Revenue authorities
110	85	3725	Ranglal Kunta	Nanakramguda	Serlingampally	5.364	9	17°24'58.958" N	78°20'49.207"E	1	2	3	Type of structures will be enumerated with the help of Town planning and Revenue authorities
111	94	3742	Kudi Kunta (Gauthami Lake)	Kondapur	Serlingampally	8.040	9	17°29'18.641" N	78°34'58.3"	0	3	3	Type of structures will be enumerated with the help of Town planning and Revenue authorities
112	103	3722	Meedi Kunta	Hafeezpet	Serlingampally	15.500	9	17°29'18.641" N	78°21'52.44"E	0	3	3	Type of structures will be enumerated with the help of Town planning and Revenue authorities
113	105	3730	Pedda Cheruvu	Khajaguda	Serlingampally	38.004	30	17°25'15.064" N	78°22'26.054"E	0	3	3	Type of structures will be enumerated with the help of Town planning and Revenue authorities
114	182	3733	Edgavani Kunta	Gopampally	Serlingampally	5.300	9	17°25'59.761" N	78°19'24.96"E	0	3	3	Type of structures will be enumerated with the help of Town planning and Revenue authorities
115	20	4704	Mysamma Kunta	Kowkur	Alwal	3.189	9	17°32.094"	78°32'56.6"	1	1	2	Type of structures will be enumerated with the help of Town planning and Revenue authorities
116	71	2923	Yellamma Cheruvu	Manikonda	Gandipet	26.000	30	17°24.681"	78°22'48.2"	0	2	2	Type of structures will be enumerated with the help of Town planning and Revenue authorities
117	72	2924	Bhagirathamma Cheruvu	Poppalguda	Gandipet	54.000	30	17°24.891"	78°21'55.4"	0	2	2	Type of structures will be enumerated with the help of Town planning and Revenue authorities
118	118	3700/E/15	Mangalavani Kunta	Hafeezpet	Serlingampally	1.696	9	17°28'58.958"	78°21'28.409"	0	2	2	Type of structures will be enumerated with the help of Town planning and Revenue authorities

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119	139	3907	Lotus pond	Halimpet	Shaikpet	6.891	9	17°24'47.821	78°25'11.116	0	2	2	Type of structures will be enumerated with the help of Town planning and Revenue authorities
120	156	2900/EN/01	Brahman Kunta	Gaganpaha d	Rajendranagar	12.571	9	17°17'24.6	78°25'28.2	1	1	2	Type of structures will be enumerated with the help of Town planning and Revenue authorities
121	160	2928	Suleman Cheruvu	Kathedan	Rajendranagar	35.55	30	17°19'36.0	78°25'51.6	1	1	2	Type of structures will be enumerated with the help of Town planning and Revenue authorities
122	21	4705	Bison Kunta	Kovkur	Alwal	15.581	9	17°31'6.93	78°32'6.86	0	1	1	Type of structures will be enumerated with the help of Town planning and Revenue authorities
123	31	2838	Chinai Cheruvu	Gajularama ram	Qutubullapur	27.00	30	17°31'8.51	78°24'9.78	1	0	1	Type of structures will be enumerated with the help of Town planning and Revenue authorities
124	80	3700/E/02	Thouthu Kunta	Khajaguda	Serlingampally	3.34	9	17°22'6.262"	78°21'42.98"	1	0	1	Type of structures will be enumerated with the help of Town planning and Revenue authorities
125	114	3708	Nalagandla Cheruvu	Nalagandla	Serlingampally	89.92	30	17°28'20.667"	78°19'2.462"E	0	1	1	Type of structures will be enumerated with the help of Town planning and Revenue authorities
126	115	3723	Medi Kunta (Wipro Lake)	Nanakramg uda	Serlingampally	7.503	9	17°25'29.531"	78°20'24.638"E	0	1	1	Type of structures will be enumerated with the help of Town planning and Revenue authorities
127	120	1200/37	Teegalasag ara Cheruvu	Patancheru vu	Patancheruvu	29.50	30	17°32'26.752	78°16'55.821	0	1	1	Type of structures will be enumerated with the help of Town planning and Revenue authorities
128	161		Bulbul Kunta	Laxmiguda	Rajendranagar	1.765	9	17°18'25.459	78°26'56.303	0	1	1	Type of structures will be enumerated with the help of Town planning and Revenue authorities
129	167	3726	Ramamma Kunta (Dr.YSR Tourism College)	Gachibowli	Serlingampally	4.310	9	17°25'50.704"	78°21'53.46"E	0	1	1	Type of structures will be enumerated with the help of Town planning and Revenue authorities
130	183	3712	Nanakram Kunta	Nanakramg uda	Serlingampally	6.520	9	17°25'14.444"	78°22'1.412"E	1	0	1	Type of structures will be enumerated with the help of Town planning and Revenue authorities
131	1	3815	Mohini Cheruvu	Amberpet	Amberpet	41.897	30	17°23'49.387	78°31'40.742	0	0	0	

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146	78	Ananthapad manabha Swamy Kunta	Atapur	Rajendranagar	6.049	9	17 21 31.151	78 25 30.662	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities
147	80	Malika Cheruvu	UPPARPAL	Rajendranagar	15.425	9	17 21 24.66"	78 24 38.04"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities
148	91	Khanamet Lake	Khanamet	Serilingampalli	0.892	9	17 28 2.24	78 23 5.00	0	0	0	
149	93	Koitha Cheruvu (Novateil Lake)	Khanamet	Serilingampalli	14.988	9	17 46.996	78.37304	0	0	0	
150	96	Koncapur Forest lake	Kothaguda	Serilingampalli	7.84	9	17 27 32.48"	78 21 34.75"	0	0	0	
151	123	Campus lake	Kachireddip ally	Ramachandra puram	24.19	9	17 30 54.648"N	78 16 23.736"E	0	0	0	
152	124	Ramasamu dram cheruvu	Manmole	Ramachandra puram	143.09	9	17 29 23.316" N	78 15 55.62"E	0	0	0	
153	125	ICRISAT lake	Manmole	Ramachandra puram	143.09	30	17 29 37.077	78 16 10.875	0	0	0	
154	127	Surifigal Lake	ICRISAT	Ramachandra puram	33.813	30	17 29 47.556	78 15 54.546	0	0	0	
155	128	Red Lake	ICRISAT	Ramachandra puram	24.121	9	17 29 25.506	78 16 34.725	0	0	0	
156	129	Bathakamm a Kunta	Amberpet	Amberpet	14.02	9	17 28 39.795" N	78 30 43.943"E	0	0	0	
157	136	Koitha Cheruvu	Shalkpet	Shalkpet	14.874	9	17 24 34.84	78 24 23.703	0	0	0	
158	138	Hussain Sagar	Domalguda	Khairatabad	1205.29	30	17 25 26.78"N	78 29 18.52"E	0	0	0	
159	140	Shikani Kunta	Hakimpet	Shalkpet	2.45	9	17 24 35.349	78 24 52.122	0	0	0	
160	142	Koitha Kunta	Hakimpet	Shalkpet	1.722	9	17 24 36.614" N	78 25 22.221"E	0	0	0	
161	143	Chirran Kunta	JUBLIHILL	Shalkpet	15.798	9	17 25 6.856	78 24 59.404	0	0	0	
162	144	Sunnam Kunta	Yousufguda	Khairatabad	1.081	9	17 26 31.762" N	78 25 25.879"E	0	0	0	
163	146	Bathur Kunta	Shalkpet	Shalkpet	3.638	9	17 24 50.324	78 23 59.685	0	0	0	
164	147	Erna Kunta	I.S.Sadan	Saidabad	6.42	9	17 21 21.86	78 30 26.27	0	0	0	
165	153	Bhimuni Kunta	Kukatpally	Kukatpally*	8.738	9	17 30.345	78 23.383	0	0	0	

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132	11	4807	Mundia Katva	Moosapet	Kukatpally*	17.327	9	17°28'07.2"	78°23'39.0"	0	0	0		
133	12	4800/EN/01	Kaithapur Kunta	Moosapet	Kukatpally*	9.605	9	17°28'1.705"	78°24'12.132"	0	0	0		
134	25	4714	Mannevari Kunta	Machabollaram	Alwal	1.25	9	17°31'36.1"	78°30'72.0"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
135	26	4715	Gopal Tank	LOTUKUNTA	Alwal	1.416	9	17°48'53.2"	78°52'40.8"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
136	27	3700/EN/03	Hoppakhan Cheruvu / Kowkur Cheruvu	Kowkur	Alwal	25.2	30	17°31'40.7"	78°32'54.3"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
137	36		Mediela Kunta	Gajulararam	Qutubullapur	11.705	9	17°31'45.1"	78°24'32.102"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
138	45	2845	Pecda Bancam	Suraram	Qutubullapur	4.651	9	17°33'03.2"	78°25'60.5"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
139	47	2819	Lingam Cheruvu	Suraram	Qutubullapur	16.96	9	17°32'56.832" N	78°25'57.194"E	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
140	48		HMT Lake	Qutubullapur	Qutubullapur	22.016	9	17°30'7.54"N	78°26'15.35"E	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
141	50		Bhavanagar Kunta	Kapra	Kapra	5.291	9	17°28'50.3"	78°34'12.2"	0	0	0		
142	52	3814	Mangavai Kunta/ ECIL Lake	Kapra	Kapra	11.957	9	17°28'25.63"	78°34'34.9"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
143	69	3642	Pochamma Kunta	Suthanvala	Sarornagar	14.631	9	17°20'30.09"	78°30'32.11"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
144	73	2944	Pathi Kunta	Budvel / Kismatpur	Rajendranagar	11.161	9	17°23'13.19"	78°23'30.4"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	
145	75		Erira Kunta	Laxmiguda	Rajendranagar	18.712	9	17°18'5.290"	78°26'36.523"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities	

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166	2900/EN/03	Myasamma Kunta	Manikonda	Gandipet	30.50	9	17 24 34.77	78 22 14.80	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities
167	2930	Bratman Cheruvu	Gaganphad	Rajendranagar	46.775	30	17° 17.246'	78° 25.282'	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities
168		NIRD Bund 2 Lake	Rajendranagar	Rajendranagar	1.815	9	17 18 48.938	78 23 49.762	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities
169	2945	NIRD Lake Bund 3 lake	Rajendranagar	Rajendranagar	1.48	9	17°18'34.17"	78°24'0.52"	0	0	0	Type of structures will be enumerated with the help of Town planning and Revenue authorities
170	3743	Shanthisara vor Pond	GACHIBOWLI	Serilingampally	0.8	9	17°26'18.34"	78°21'9.30"	0	0	0	
171	3739	Pochamma Kunta	Gachibowli	Serilingampally	16.15	9	17.45893	78.34265	0	0	0	
172	3749	ISB Lake	Gachibowli	Serilingampally	4.15	9	17.43252	78.33912	0	0	0	
173	3750	TCS Senergy Park Lake	Gachibowli	Serilingampally	2.49	9	17.44768	78.35258	0	0	0	
174	3701	Peacock lake (HCU)	Gachibowli	Serilingampally	23.074	9	17.46179	78.321.38	0	0	0	
175	3700/EN/01	Chilukala Kunta	Gachibowli	Serilingampally	9.548	9	17 26 43.7	78 19 15.804	0	0	0	
176	3757	Masjit-E-Jalal Cheruvu	Gopanpally	Serilingampally	1.668	9	1725 57.46	78223.3.39	0	0	0	
177	3748	Botanical Garden Lake (KBR Park)	Kothaguda	Serilingampally	2.073	9	17 45593	78.35886	0	0	0	
178	3721	Gundla Kunta (HCU)	Gachibowli	Serilingampally	21.700	9	17°27'6.437"N	78°19'30.947"E	0	0	0	
179	3746	Guneru Kunta (HCU)	Gachibowli	Serilingampally	13.000	9	17°27'46.346" N	78°19'5.376"E	0	0	0	
180	3735	Sandappa Kunta (EMAAAR Properties)	Nanakramguda	Serilingampally	7.828	9	17°25'22.033" N	78°21'23.568"E	0	0	0	
181	3713	Chintal Cheruvu (EMAAAR Properties)	Nanakramguda	Serilingampally	10.667	9	17 25 45.462	78 20 49.711	0	0	0	
182	130	Saikam Cheruvu	Bandlaguda	Bandlaguda	25.185	30	17°19'14.29"N	78°28'15.596"E	Transf ormed in to Rajeev nagar			Type of structures will be enumerated with the help of Town planning and Revenue authorities

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183	132	4602	Naya Qaila Talab	Golkonda	Golkonda	30.220	90	17 23 20.696	78 24 28.866	Hydera bad Golf course				
184	134	3904	Jamal Kunta	Shaikpet	Shaikpet	12.330	9	17 23 29.594	78 24 22.090	Hydera bad Golf course				
185	145	3900/EEN /01	Banjara Kunta (Singadi Kunta)	Shaikpet	Shaikpet	9.200	9	17 24 48.443	78 26 14.393	Transf ormed into Singadi colony			Type of structures will be enumerated with the help of Town planning and Revenue authorities	
Grand Total											8718	5343	14061	


Executive Engineer,
North Tanks Division
Hyderabad.

Status of court cases pending in various courts i.e., Hon'ble High Court, Hon'ble Lokayuktha & Hon'ble NGT pertains to water bodies under GHMC limits of HL&WBM Circle						
Sl. No.	Lake ID	Name of the tank	Village	Mandal	District	Court cases
1	4400	Miram Tank	Bahadurpura	Bahadurpura	HYD	WP No.12663/2019 WP.No.13218/2019 WP.No.13080/2019 WP No.8883/2019 WP 12880/2019 WP 12881/2019 WP 585/2021
2	2927	Pedda Cheruvu	Ibrahimbagh	Gandipet	RR	WP No.24028/2020 WP No.10781/2021
3	2931	Mamidla Kunta	Gaganphad	Rajendranagar	RR	WP-3574
4	2951	Palle Cheruvu	Myiardevpalli	Rajendranagar	RR	WP No.34108/2015 WP No.22883/2019 WP No.20038/2020 WP(PIL) 162/2020 NGT OA 614/2018
5	2935	HUDA Park Lake / Bumruk Khan Dowla	Rajendranagar	Rajendranagar	RR	WP 28151/2018, WP 28618/2018 WP 28590/2018, WP(PIL)-106/2020 WP.7279/2020, WP-23645/2020 WP-23647/2020, WP-23681/2020 WP No.25508/2021, WP No.24322 WP No.24324, WP No.25154 WP No.25141, WP No.25130 WP No.25383, WP No.25521 WP No.25286, WP No.25168 WP No.25518, WP No.23778 WP No.23762, WP No.23773
6	2950	Taila Kunta	Upparpalli	Rajendranagar	RR	Lok No 3523/2012 WP No 4379 /2014
7		Appa Cheruvu	Laxmiguda	Rajendranagar	RR	WP No. 13717 /2017
8	4001	Surram Cheruvu	Bandlaguda	Bandlaguda	HYD	1)High curt PIL.220/2015 (counter affidavit submitted) 2) High court:W.P.No.16172/2017 (Standing instructions submitted) 3)High court: WP.No.1661/2018 (Standing instructions submitted) 4)High court:W.P.No.3357/2018 ((Standing instructions submitted) 5)W.P.No.30802 /2018 (Counter affidavit submitted)
9	5000	Erra Kunta	I.S.Sadan	Saidabad	HYD	WP No. 36134 of 2016
10	2941	Marshabal Kunta	Katedhan	Rajendranagar	RR	WP 39864 of 2016
11	2952	Noor Mohammad Cheruvu	Katedhan	Rajendranagar	RR	High Court:W.P.No.38864(Standing instructions submitted)
12	2943	Pale Cheruvu	Katedhan	Rajendranagar	RR	W.P. No.3918 of 2020
13	2945	NIRD Bund 3 lake	Rajendranagar	Rajendranagar	RR	Letter Communicated to Tahsildar, Rajendranagar(M) for calcification regading Survey numbers in the FTL area & buffer zone
14	4806	Kindi Kunta	Hydernagar	Kukatpally	Medchal	Loc No.2190/2012
15	4808	Rangadhamuni Kunta (IDL Lake)	Kukatpally	Kukatpally	Medchal	Lok No 2242/2011
16	4809	Nalla Cheruvu	Kukatpally	Kukatpally	Medchal	Lok No 1217/2013 WP-2497/2020
17	4810	Yellamma Cheruvu	Kukatpally	Kukatpally	Medchal	Lok No 4270/2004 WP.No.20693/2013 WP.No.38432/2017 WP.No.40946/2018 WP-6303/2011 CC-5/2020
18	4811	Bhimuni Kunta	Kukatpally	Kukatpally	Medchal	WP No. 10802 /2016
19	4803	Khaja Kunta	Kukatpally	Kukatpally	Medchal	WP No.2662 /2013 WP No.44724/2018 WP No.47510/2018
20	4805	Sudalavani Kunta (Sunnam Cheruvu)	Allahpur	Kukatpally	Medchal	WP No.10142/2021

Sl. No.	Lake ID	Name of the tank	Village	Mandal	District	Court cases
21	4802	Amber Cheruvu	Baghameer	Kukatpally	Medchal	Lok No 1520/2012 Lok No 67/2011 WP.No. 32979/2013 WP No.42535/2017 WP No.16502/2019 WP No. 16503/2019 WP No.16527/2019 WP No.16519/2019 WP No.25244/2019 WP No.6549/2020 WP No.7304/2020 WP No.7273/2020 CC.489/2020 WP-7409/2020 WP No.9896/2021
22	4812	Boin Cheruvu (Hasmathpet Cheruvu)	Hashmatpet	Balanagar	Medchal	WP 22871/2018 WP-34724/2018 WP-10122/2021
23	4801	Parki Cheruvu	Kukatpally	Kukatpally	Medchal	W.P.No.13256/2015 WP 33837/2016 WP 34161/2016 WP 11090/2017 WP(PIL) 30/2020 WP 4826/2021
24	4804	Kamuni Cheru	Moosapet	Kukatpally	Medchal	WP(PIL)-169 /2019 WP 18597/2020
25	4705	Bison Kunta	Kowkur	Alwal	Medchal	WP No. 33487 /2016
26	4707	Kotha Cheruvu (Alwal Cheruvu)	Alwal	Alwal	Medchal	WP No.38279/2018/ CC-358/2018 CC-389/2019
27	4708	Chinnarayan Cheruvu	Alwal	Alwal	Medchal	WP No.5678/2013 WP No. 32758 /2017
28	4714	Mannevari Kunta	Machabollaram	Alwal	Medchal	Lok No 3789/2012
29	2839	Fox Sagar	Jeedimalla	Qutubullapur	Medchal	WP 29342/2018 WP 27629/2018 WP 28463/2018 WP 35119/2018 WP 9475/2020 WP 15437/2020 WP 22088/2020 WP 22108/2020 WP 584/2021 WP 3480/2021 WP 3425/2021
30		HMT Lake	Qutubullapur	Qutubullapur	Medchal	Lok No 157/2013
31	4300/EEN /01	Devuni Kunta	Asifnagar	Asifnagar	HYD	1) High court: W.P.No.72/45/2021 ((Pertains to Revenue) 2)High court:W.P.No.5465/2018 (Counter affidavit submitted) 3)High court:W.P.No.10859/2019 (Counter affidavit submitted) 4) High court: W.P.No.10723/2019(Counter affidavit submitted)
32	3900	Anantagani Kunta	Shaikpet	Shaikpet	HYD	1) High court:W.P.No. 34149/2016 (Pertains to Revenu & GHMC Town Planning) 2) High court: WP.No.14555/2017 (counter affidavit submitted)
33	4600	Langer house Tank	Golkonda	Golkonda	HYD	1) High Court.W.P. No.19887/2017 (Pertains to GHMC & Endowment)
34	4602	Naya Quila Talab	Golkonda	Golkonda	HYD	1. WP(PIL) No. 60 of 2017, 2. PIL No.138 of 2013, 3.WP(PIL) 171 of 2019
35	3905	Kotha Cheruvu	Shaikpet	Shaikpet	HYD	WP 14063 of 2018
36	3902	Yerra Kunta	Shaikpet	Shaikpet	HYD	Lokayukta complaint No.361/2013/B1 regarding Yerrakunta Surplus Nala (Outlet)
37	3907	Lotus pond	Hakimpet	Shaikpet	HYD	1)NGT O.A.No.85 /2015 2)W.P.7632/2022
38	2735	Oora Cheruvu (Kapra Cheruvu)	Kapra	Kapra	Medchal	Lok No 693/2009 Lok No 694/2009 WP No.3817/2014 WP No. 34930 /2016 WP No.34166/2016 WP No. 10845/2019 WP No.10475/2019 WP No.10431/2019 WP No.9005/2021 WP-13138/2021 WP No.15138/2021
39	3803	Pedda Cheruvu (Nacharam Cheruvu)	Nacharam	Uppal	Medchal	WP 23843/2019 WP 23817/2019 WP-25717/2019 WP-22262/2021 WP No.11806/2021
40	3804	Nalla Cheruvu	Uppal	Uppal	Medchal	WP-12926/2021

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Sl. No.	Lake ID	Name of the tank	Village	Mandal	District	Court cases
41	3811	Ramanthapur Cheruvu	Ramanthapur Bhagat	Uppal	Medchal	Lok No 3382/2012 Lok No 3791/2012 WP No.36728/2017 WP 37900/2017 WP 13433/2018
42	3802	Chinna Cheruvu	Ramanthapur	Uppal	Medchal	WP No.16375/2020
43	3801	Bandlaguda Cheruvu	Bandlaguda	Uppal	Medchal	Lok No 1597/2011 WP No.8859 /2014 WP No.28679/2017
44	3600/EN/05	Pathulguda Lake	Pathulguda	Uppal	Medchal	WPMP No.26325/2016 WP 25884/2019
45	1957	Baathula Cheruvu	Anmagal	Hayathnagar	RR	WP.No.11545/2019 WP 22219/2019
46	1960	Kaprai Cheruvu	Sahebnagar	Hayathnagar	RR	WP-1937/2021 CC- 358/2021
47	3600	Maddella Kunta / Bairamalguda Cheruvu	Bairamalguda	Saroornagar	RR	NGT O.A.No.225/2017
48	3604	Chinna Cheruvu	Mansoorabad	Saroornagar	RR	Lok No 403/2020 WP-964/2015
49	3605	Pedda Cheruvu	Mansoorabad	Saroornagar	RR	WP No. 38043/2013 WP No. 23681/2016 WP No. 36056/2016 WP No. 17857/2017
50	3815	Mohini Cheruvu	Amberpet	Amberpet	HYD	HRC 3164/2020
51	4703	Nagireddy Kunta(Yapral Cheruvu)	Yapral	Alwal	Medchal	WP No. 33109/2018 WP-11520/2021 CC - 1233/2021
52	4700	Mukkidi Cheruvu (Ramakrishnapuram Lake)	Malkajigiri	Malkajigiri	Medchal	WP 38234/2013 WP 28648/2019
53	4701	Banda Cheruvu	Malkajigiri	Malkajigiri	Medchal	W.P.No.26058 /2012 W.P.No.31185 /2012 WP.No.20708/2013 WP.No.6241/2014 WP.No.1075/2018 WP.No.37223/2018
54	4500	Erra Kunta	Lalaguda	Maredpally	HYD	High Court:W.P.No.36134/ 2018 (Standing instructions submitted)
55	2924	Bhagirathamma Cheruvu	Poppalguda	Gandipet	RR	WP.No. 20219/2013 WP.No.34789 /2013 WP 1483/2014
56	3753	Bakshi Kunta (Vemana Colony Park)	Chandanagar	Serilingampally	RR	WP No.12127/2016
57	3700/E/18	Bachu Kunta	Chandanagar	Serilingampally	RR	WP No.15096/2016
58	3700/EEN/0 2	Medi Kunta	Guttala Begumpet	Serilingampally	RR	WP 25886/2018 Lok No 1714/2012 WP 24887/2018 WP 35841/2018 WP 37342/2018 WP 35723/2018 WP 35727/2018 WP 37940/2018 WP 37834/2018 WP 36399/2018 WP 36037/2018 WP 37498/2018 WP 38111/2018 WP 36575/2018 WP 37999/2018 WP 39638/2018 WP 39342/2018 WP 39401/2018 WP 39690/2018 WP 11225/2019
59	3732	Khanamet Lake	Khanamet	Serilingampally	RR	Lok No 3831/2018 WP 4080/2020
60	3742	Kudi Kunta (Gauthami Lake)	Kondapur	Serilingampally	RR	WP.No. 19920 /2008 CC-75/2019 WP No.15211/2019 WP No.15366/2019
61	3752	Masid Banda Lake	Kondapur (Masid Banda)	Serilingampally	RR	WP.No.11211/2019 NGT OA-03/2021

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Sl. No.	Lake ID	Name of the tank	Village	Mandal	District	Court cases
62	3710	Pedda Cheruvu	Gangaram	Serilingampally	RR	WP-6731/2020 WP-6716/2020, WP-6726/2020, WP-6729/2020, WP-6730/2020, WP-6719/2020, WP-6724/2020, WP-6725/2020, WP-6717/2020, WP-6729/2020, WP-6723/2020, WP-6722/2020, WP-6727/2020, WP-6733/2020, WP-6734/2020, WP-6735/2020, WP-6718/2020, WP-6720/2020, WP-6721/2020, WP-7782/2020, WP-7813/2020, WP-7801/2020, WP-7791/2020, WP-8429/2020
63	3728	Media Kunta (Devuni Kunta)	Gopanpally	Serilingampally	RR	W.P No.8167 /2016 WP 8985/2016 WP 9918/2016 WP 19948/2018 WP 29019/2018 WP 35853/2018 WP 28391/2018 CC-981/2018 WP 3594/2020
64	3729	Kaidamma Kunta	Hafeezpet	Serilingampally	RR	WP 46798/2016
65	3730	Pedda Cheruvu	Khajaguda	Serilingampally	RR	WP No. 11806/2021 HRC 3167/2017
66	3717	Thammidi Kunta	Khanamet	Serilingampally	RR	Lok No 2815/2012 WP No. 15621 /2014 WP 15624/2014 WP 15021/2014 WP 18953/2014
67	3714	Gopi Cheruvu	Lingampally	Serilingampally	RR	WP No. 27184 /2017
68	3709	Patel Cheruvu	Madinaguda	Serilingampally	RR	WP 28583 /2013 WP 2026/2019 WP 2000/2019 WP 1974/2019 WP 2953/2019 WP 4075/2019 WP 4160/2019 WP 4069/2019 CC 1144/2017 WP 12529/2019 WP 4210/2019 WP 13466/2019 WP 13368/2019 WP 13362/2019 WP 13340/2019 WP 13783/2019 WP 13784/2019 WP 15981/2019 WP 6773/2020 WP 19692/2020 WP 1187/2021
69	3731	Erla Cheruvu	Madinaguda	Serilingampally	RR	Lok No 157/2013 WP.No.10638/2019 WP No. 12331/2019 WP No.13285/2019
70	3708	Nalagandla Cheruvu	Nalagandla	Serilingampally	RR	WP 4052/2021
71	3706	Durgam Cheruvu	Raidurg	Serilingampally	RR	Lok No 822/2009 WP No.24077/2009 WP-2647/2018 WP-27355/2018 WP-2695/2020
72	3707	Malka Cheruvu	Raidurg	Serilingampally	RR	W.P(PIL) No.287/2018 WP No.8823/2018 WP No.6306/2019 WP No.6314/2019 WP No.4875/2020 WP No.13663/2021
73	1200/35	Patan(Saki) Cheruvu	Patancheruvu	Patancheruvu	Sangareddy	WP 5609/2021 NGT OA-115/2016
74	3703	Ranganna Kunta	Kothaguda	Serilingampally	RR	1.WP No 9918 of 2014, 2 WP No.9919 of 2014


 EXECUTIVE ENGINEER
 Irrigation & CAD Department
 North Tanks Division
 HYDERABAD.

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPL No.163 OF 2021

IN THE MATTER OF:

Tribunal on its own motion Suo Motu
based on the news item published In
Telugu Eenadu Newspaper,
Telangana Edition Dated
19.07.2021, under the caption
"Indiscriminate Encroachment of
Tanks and Ponds in Hyderabad
Corporation and other
Municipalities".

-Vs-

The Principal Secretary to Govt of
Telangana and Ors.

... Respondent(S)

**STATUS REPORT
FILED BY THE 7TH
RESPONDENT**

M/s.D.SREENIVASAN

COUNSEL FOR THE RESPONDENT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No.163 of 2021 (SZ)**

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on based on the News item Published in Telugu Eenadu Newspaper, Telangana Edition dated, 13.07.2021, under the caption "Indiscriminate Encroachment of Tanks and Pond in Hyderabad Corporation and other Municipalities.

-Vs-

The Principal Secretary to Government
of Telangana and Ors...

Respondents (S)

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Annexure No.	Description of Document	Date	Page Nos
	Action taken report filed by Respondent by Respondent No.6		01-07
I	Municipal Commissioner, Nagarkurnool Letter	26.11.2022	8-09
II	Counter Affidavit filed by Collector & District Magistrate, Nagarkurnool	21.02.2022	10-12
III	Counter Affidavit filed by Collector & District Magistrate, Nagarkurnool	30.07.2022	13-15
IV	Action Taken report submitted by Collector & District Magistrate, Nagarkurnool	05.07.2022	16-17
V	Photos of Action Taken by District Task Force Team (Enforcement Squad)		18-29
VI	Demolishing Paper Clipping of Eendadu Daily News paper	16.11.2021	30
VII	Disposed and Pending Court Orders of Hon'ble High Court, Telangana		31-84

**Date: 03.01.2023
Place: Nagarkurnool**

**H.Yasmeen Ali,
Counsel for the State of Telangana**

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI
O.A No.163 of 2021

Tribunal on its own motion Suo-Motu
based on the News item Published
in Telugu Eenadu Newspaper,
Telangana Edition dated, 13.07.2021,
under the caption "Indiscriminate
Encroachment of Tanks and Pond in
Hyderabad Corporation and
other Municipalities.".....

Applicant

-Vs-

The Principal Secretary to Government
of Telangana and Ors...

Respondents (S)

ACTION TAKEN REPORT FILED BY THE DISTRICT COLLECTOR, NAGARKURNOOL 6th RESPONDENT

I, P.Uday Kumar, Collector and District Magistrate, Nagarkurnool do hereby solemnly affirm and sincerely state on oath as follows.

1. I humbly state that I am the 6th respondent herein and that I am well acquainted with the facts and circumstances of the case and upon verification of records and I am able to depose as under.
2. At the time of Suo-motu filed by the Hon'ble National Green Tribunal, Chennai Kesarisamudram tank was in the Mahabubnagar District after Formation/ Reorganization of Districts Kesarisamudram Tank falls under Nagarkurnool District of Telangana.
3. With reference to the Hon'ble National Green Tribunal (SZ), Chennai orders dated 23.11.2022 in Original Application No. 163/2021 it was directed to the Collector and District, Nagarkurnool and Irrigation Department to submit action taken report for delay in the eviction of encroachers and restoration of water bodies to its size and shape.
4. It is humbly submitted that a Counter Affidavit was submitted on 30.07.2022 in O.A.No.163 of 2021 by the Collector District Magistrate, Nagarkurnool stating that out of 41 encroachments, action was taken to remove 11 encroachments.
5. It is further submitted that three more encroachments were removed after 01.08.2022 viz., items 1, 2 and 22 (Statement shown below) totalling to 14 and further action will be taken to remove the rest of the encroachments in due course of time as per rules in force.
6. The encroachers are approaching different courts for avoiding action by the District Task Force (DTF) Team. The District Management is filing the Counters and getting the necessary orders from the Hon'ble Courts to safeguard the Kesarisamudram Water

Body. So far 15 Court Cases were disposed among 25 Court Cases filed in Hon'ble High Court of Telangana.

Sl. No	Name of the encroacher	H. No/ Sy. No	GPS Co-ordinates		Type of Structure	Type of Structure	Remarks of irrigation Authorities	Remarks of Municipal Authorities	W.P.No.	Case Status
			East	North						
1	Sri.Shyam Sunder	Sy.No.3	0213258	1825326	Raising FTL area size (152.5X160 meters) Compound wall filled with soil	Structure is falling in FTL	Un-authorized /illegal layout	W.P.No.14826 /2020	Disposed on 09.10.2020 Action Taken	
								W.P.No.18872 /2020	Counter Submitted Action Taken	
								W.P.No.21887 /2020	Disposed on 03.12.2020 Action Taken	
								W.P.No.4435/ 2021	Counter Submitted Action Taken	
								W.P.No.27188 /2021	Counter Submitted Action Taken	
2	Sri.Rajender	Sy.No.16	0212351	1825462	Residential House size 16x10 meters RCC Frame works completed laid RCC Slab for Ground Floor and 1 st floor	Structure is falling in FTL	Un-authorized Construction	W.P.No.33164 /2021	Disposed on 09.12.2021 Action Taken	
								W.P.No.12025 /2021	Disposed on 03.04.2021 Action Taken	
								W.P.No.11576 /2022	Counter Submitted Action Taken	
3	Sri.Vijay Kumar	Sy.No.16	0212354	1825476	AC sheet roofing for Water Plant size (12X9.55) meters	Structure is falling in FTL	Un-authorized Construction	--	Action Taken	
								W.P.No.11576 /2022	Counter Submitted	
4	Sri.Md. Jahangir S/o.Jaffer Ali	Sy.No.39 /E	0214355	1826458	Reinforcement was erected for laying the RCC Columns, Size (31X30) meters	Structure is falling in FTL	Un-authorized Construction, P.O&C.O Notices issued on 06.11.2019 26.11.2019	--	Action Taken	
5	Layout	Sy.No.27 to 40	0211240	1826253	Size (200X150) meters FTL for Raised with Soil for plotting	FTL area raised with soil platform for plotting (Near navodaya college)	Un-authorized /illegal layout	--	Action Taken	
6	Sri.Miryala Tirupathaiiah	Sy.No.15 6 & 157	0210871	1827029	Swimming Pool compound size (20X39) meters	Falling in FTL. Tirumalapur village of Tador Mandal		--	Notice issued Action is under progress	

7	Sri.Malishetty papaiah	Sy.No.17	0212196	1825459	Foundation raised upto basement level size 21m X 17.m in FTL (near back side of Sowbaghya Garden)	Part of size 20.50 m x 17.00 m in FTL (near back side of Sowbaghya Garden)		--	Action Taken
8	Sri. Palamuru Raju S/oThirupathai	Sy.No.16 Uyyalvada	0210981	1826522	All around the open plots (layout) Compound wall was constructed part of the compound wall size (60X20) meters area is falling under Buffer Zone	Part of Compound wall (60 Mtrs)		--	Action Taken
9	Smt. K Krishnamma	Sy.No.23	0211652	1826048	30 meters of compound wall west side is falling under Buffer Zone (40X30) m	Part of compound wall falling in buffer zone (FTL+30 Mtrs)	Un-authorized Construction on Compound wall	--	Action Taken
10	Sri. Shivaji Rao	Sy.No. 16	0212336	1825420	Part of Residential Building Size (5X 16.5) m area is falling under Buffer Zone	Part of Building falling in Buffer Zone (5 mtrs width and 16.5 mtrs length)	Un-authorized Construction	W.P.No.12004 /2021	Disposed on 30.04.2021 Action Taken
								W.P.No.11576 /2022	Counter Submitted Action Taken
11	Sowbhagya garden compound wall	Sy.No. 360	0212193	1825439	All around the open plots (Layout) Compound wall was constructed part of the compound wall 56X8.5 meters area is falling under Buffer Zone	Part of compound wall (56 Mtrs) Falling in Buffer zone		--	Action Taken
12	Sri. Madigala Gopal	Sy. No-15	0212572	1825410	Total Structure (15X9.5) meters falling under Buffer Zone	Full Structure falling in Buffer Zone near Gurukulapatasala	Un-authorized Construction		Notice issued Action is under progress
13	Sri. Sadvin Usman	H.No. 6-90	0213637	1824944	Old House constructed way back 60 years part of house size (5X3.25)m falling under Buffer Zone	Part of Building falling in Buffer Zone at R/s Weir Opposite (5 Mtrs)	Old House constructed way back 60 years records not available		Notice issued Action is under progress
14	Sri. Mukthar Ahmed	H.No. 6-89	0213636	1824956	Old House constructed	Part of Building	Old House constructed	W.P.No.34736	Notice issued Action is

	S/o. Dabil Ahmed				way back 22 years part of house size (7X6)m falling under Buffer Zone	falling in Buffer Zone at R/s Weir Opposite (6 mtrs wide)	d way back 22 years records not available	/2022	under progress and Written Instructions submitted to GP
15	Sri. Mukthar Ahmed S/o. Dabil Ahmed	H.No. 6-88	0213635	1824966	Old House constructed way back 30 years part of house size (7X6)m falling under Buffer Zone	Part of Building falling in Buffer Zone at R/s Weir Opposite (6mtrs)	Old House constructed way back 30 years records not available	W.P.No.34736 /2022	Notice issued Action is under progress and Written Instructions submitted to GP
16	Sri. Shaik Sayad	H.No. 6-85	0213633	1824976	Old House constructed way back 60 years part of house size (7X6)meters falling under Buffer Zone	Part of Building falling in Buffer Zone at R/s Weir Opposite (6 mtrs wide)	Old House constructed way back 60 years records not available		Notice issued Action is under progress
17	Sri. Shaik Usmanbin Uddhin	H.No. 6-84	0213630	1824988	Old House constructed way back 30 years part of house size (21X6) meters falling under Buffer Zone	Part of Building falling in Buffer Zone at R/s Weir Opposite (6 mtrs)	Old House constructed way back 30 years records not available	W.P.No.30642 /2021	Disposed on 26.11.2021
18	Sri.Moosa Masjid	Sy.No.1	0213593	1825010	Old Mosque way back 500 years total structure size (39X9) meters falling under Buffer Zone	Full Structure falling in Buffer Zone at R/s Weir Opposite (9 meters wide)	Old Musque constructed way back 500 years records not available		Notice issued Action is under progress
19	Govt Building	Sy.No. 303	0210412	1827080	Full Structure falling in Buffer Zone Z.P.P. Building	Full Structure falling in Buffer Zone Uyyalawada village		--	Action Taken
20	Sri.Danugula Masaiah S/o Savaraiah	H.No. 1-40	0214613	1826062	House constructed way back 4 years Full Structure falling in Buffer Zone size (9X7.3)	Full Structure falling in Buffer Zone Yendabetla village (above MWL level)	Un-authorized Construction. (Yendabetla GP)	W.P.No.22827 /2020	Disposed on 15.12.2020
21	Sri.Danugula Masaiah S/o Savaraiah	H.No. 1-41	0214606	1826073	House constructed way back 15 years Full Structure falling in Buffer Zone size (6.7 X 6.6) meters	Full Structure falling in Buffer Zone Yendabetla village	Constructed way back 15 years records not available (Yendabetla GP)	W.P.No.26185 /2022	Counter Submitted
22	Urban Residential School	H.No. 10-119/2 Sy.No.3	0213331	1825175	School Building Full Structure falling in Buffer Zone size (47X19) meters	Full Structure falling in Buffer Zone	Constructed way back 20 years records not available		Action Taken

23	All Saints High School	H.No. 10-203/8 Sy.No.3	0213240	1825300	School Building Full Structure falling in Buffer Zone size (61X18) meters	Full Structure falling in Buffer Zone (18 mtrs wide)	Constructed way back 20 years records not available	W.P.No.24243 /2020	Disposed on 29.12.2020
								W.P.No.27652 /2021	Counter Submitted
24	Sri.N. Vishnumurthy	H.No. 10-203/1/A Sy.No.3	0213231	1825287	Part compound wall falling in Buffer Zone size (18X9) meters	Full Structure falling in Buffer Zone (9 meters Wide)	Unauthorized Construction	W.P.No.27188 /2021	Counter Submitted
25	Sri. Danugula Karrenna S/o.Adavi Anna	H.No. 1-43 Sy.No.	0214611	1826083	House constructed way back 20 years Full Structure falling in Buffer Zone size (9.2X5.4) meters	Full Structure falling in Buffer Zone Yendabetla village	Constructed way back 20 years records not available (Yendabetla GP)	W.P.No.26185 /2022	Counter Submitted
26	Sri. Danugula Dasaratha S/o. Adavi Amma	H.No. 1-42 Sy.No.	0214612	1826079	House constructed way back 20 years Full Structure falling in Buffer Zone size (9.2X5.4) meters	Full Structure falling in Buffer Zone Yendabetla village	Constructed way back 20 years records not available (Yendabetla GP)	W.P.No.26185 /2022	Counter Submitted
27	Sri. Pandu Muddagula S/o. Lakshmaiah	H.No. 1-44 Sy.No.	0214606	1826094	House constructed way back 2 years full Structure falling in Buffer Zone size (5.8X16) meters	Full Structure falling in Buffer Zone Yendabetla village (16 meters wide)	Unauthorized Construction (Yendabetla GP)	W.P.No.21996 /2020	Disposed on 04.12.2020
								W.P.No.12208 /2021	Counter Submitted
								W.P.No.31295 /2021	Disposed on 07.12.2021
								W.P.No.27697 /2021	Disposed on 08.11.2021
							W.A.No.63/2022	Dismissed on 24.02.2022	
28	Sri.Pasupula Lakshmaiah S/o Masaiah	H.No. 1-61 Sy.No.	0214556	1826145	House constructed way back 15 years full Structure falling in Buffer Zone size (11X5.5) meters	Full Structure falling in Buffer Zone Yendabetla village (above MWL level)	Constructed way back 15 years records not available (Yendabetla GP)	W.P.No.26185 /2022	Counter Submitted
29	Sri.Makkala Kurmaiah, Sri Makkala Masaiah S/o Yellaiah	H.No. 1-58, H.No. 1-60 Sy.No.	0214546	1826125	House constructed way back 17 years full Structure falling in Buffer Zone size (7.3X4.7) meters	Full Structure falling in Buffer Zone Yendabetla village	Constructed way back 17 years records not available (Yendabetla GP)	W.P.No.26185 /2022	Counter Submitted
30	Pasupula Bheemudu S/o Chinna Kurmaiah	Sy.No.	0214558	1826114	House constructed way back 2 years full Structure falling in Buffer Zone size (7.5X4) meters	Full Structure falling in Buffer Zone Yendabetla village (above MWL level)	Unauthorized Construction (Yendabetla GP)	W.P.No.26185 /2022	Counter Submitted

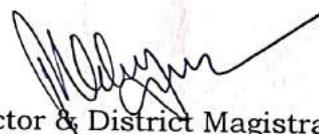
31	Smt. G. Shalini W/o G. Srinivas Smt. R. Divya sindura W/o Srinivas Rao	Sy.No. 39/E	0214383	1826470	Residential building full Structure falling in Buffer Zone size (14.4X13.6) meters	Full Structure falling in Buffer Zone Yendabetla village	P.O (1 st) notice issued on 06.11.2019 vide no. G/Y2/UC/ngkl/19 owner is submitted G.P. Permission.	W.P.No.2596/2020	Disposed on 14.02.2020
								W.P.No.21887/2020	Disposed on 03.12.2020
								W.P.No.4435/2021	Counter Submitted
								W.P.No.27188/2021	Counter Submitted
32	Smt. S. Padmavathamma W/o S. Prabhakar Rao	Sy.No. 01	0213489	1825057	Buffer area raised with Soil with barbed wire fencing filling	Buffer area raised with soil platform		Notice issued Action is under progress	
33	K. Ramulu Goud S/o Pedda Sangem	H.No. 3-10-Ra0001	0213427	1825084	Residential building full Structure falling in Buffer Zone size (9.2X17.3) meters	Full Structure falling in Buffer Zone Nagarkurnool village		Notice issued Action is under progress	
34	Smt. Abeda Begam W/o Sultan	H.No. 10-93/1/A	0213388	1825076	Residential building part of structure falling in Buffer Zone size (12.2X11.00)	Part of Structure falling in Buffer Zone Nagarkurnool village	W.P.No.29839/2021	Counter Submitted	
35	D.Kamalamma W/o D. Venkatesh	H.No. 10-95/1/A/1	0213382	1825096	Residential building full Structure falling in Buffer Zone size (14.80X5.60) meters	Full Structure falling in Buffer Zone Nagarkurnool village		Notice issued Action is under progress	
36			0213367	1825101	Residential building full Structure falling in Buffer Zone	Part of Structure falling in Buffer Zone Nagarkurnool village		Notice issued Action is under progress	
37		Sy.No. 9	0212949	1825390	Size (57.30) meters Buffer Zone raised with Soil for plotting	Buffer area raised with soil platform for plotting		Action Taken	
38	Pagadala Bhargavi W/o Satyam	H.No. 12-112/13/A/1	0212310	1825415	Residential building full Structure falling in Buffer Zone size (9.6X16.0) meters	Full Structure falling in Buffer Zone Nagarkurnool village	W.P.No.33164/2021	Disposed on 09.12.2021	
							W.P.No.11576/2022	Counter Submitted	

39	Smt. Yara Srilaxmi W/o Bala Raju	H.No. 20-13- OM0020	0212281	1825384	Residential building full Structure falling in Buffer Zone size (8.55X 10.70) meters	Full Structure falling in Buffer Zone Nagarkurnoo I village			Notice issued Action is under progress
40		Sy.No. 17	0212140	1825483	Soil filling FTL area raised with construction debris	Size (23X18) meters FTL area raised with construction debris.			Action Taken
41	Sri. Md. Issac Ali S/o.Jaffer Ali	Sy.No. 39/E	0214403	1826357	Soil filling Buffer Zone are raised with Soil for plotting	Buffer area raised with soil in Yendabetla Village.		O.S.No.646/20 21	Counter Submitted

The above statement covered the encroachments with Name, Survey Number, Writ Petition filed in Hon'ble High Court and action taken by District Task Force Team and Department.

7. In view of the above said facts and pending litigations in various courts it is only delaying the action on encroachments and to safeguard the Kesarisamudram water body by the District Task Force Team (Enforcement Squad). The respondent is taking all precautionary steps for safe guard of water body by deploying District Task Force Team (Enforcement Squad) and watch and ward for effective monitoring the Full Tank Level Boundary.
8. Further it is humbly submitted that, the encroachers approaching different courts as Petitioner's combined or individually in Writ Petition and trying to avoid action by the District Task Force Team (Enforcement Squad). Due to the court cases action on the encroachments is delayed.

For the reasons stated above, it is humbly prayed that this Hon'ble National Green Tribunal, Southern Zone, Chennai may be pleased to consider the report and pass appropriate orders to the facts and circumstances of the case and thus render Justice.


Collector & District Magistrate,
Nagarkurnool District.

Date: 03-01-2023
Place: Nagarkurnool.

H.Yasmeen Ali,
Counsel for the State of Telangana.

Detailed Report on the action taken after the month of August, 2022 regarding removal of encroachments of Tanks and Ponds in Mahabubnagar District as per the directions dated 23.11.2022 in O.A.No.163/2021 on the file of Hon'ble National Green Tribunal, Chennai

It is to submit that the Hon'ble National Green Tribunal, Southern Zone, Chennai has taken the News item published under Caption "Cheruvulanu Chera Battaru ... Nagaralu, Pattanalalo Ista Rajyamuga Akramanalu yadeschaga Platlu Coloneelanu Munchethuthunna Varada" (Indiscriminate Encroachment of Tanks and Ponds in Hyderabad Corporation and other Municipalities) on 13.07.2021 in Eenadu Telugu Daily News Paper as Suo-moto.

The Hon'ble National Green Tribunal, Chennai in its Order dated 23.11.2022 has directed to file the action taken report including the Survey Nos., and present stage of removal of encroachments.

In pursuance of the above Orders, the status of Water bodies are discussed hereunder:

1. GandloniCheruvu, Boyapally Village, Mahabubnagar Urban Mandal: The said Irrigation sources is situated in Sy.No. 162 & 163 of Boyapally (V) Mahabubnagar Urban (M). The total FTL area of tank is Ac: 05-35 Gts, which is patta land. At present there are no constructions in the FTL & Buffer zone area.

2. PeddaCheruvu (Mini Tank Bund), Mahabubnagar Urban (M). The FTL area and Buffer zone of this tank consists of government land as well as patta land. No constructions have been made in Government land. In patta land 64 Houses have been constructed in FTL area and 78 Houses have been constructed in Buffer Zone area. The FTL and Buffer zone of the said irrigation source has been fixed and the unauthorized constructions have been enumerated by the Joint Committee Constituted by the District Collector.

3. PalkondaCheruvu (Pedda Cheruvu), Palkonda (V), Mahabubnagar Urban (M):-The FTL area and Buffer zone of the Pedda Cheruvu is located in government land as well as in Patta land. No constructions have come up in Government land. In the patta lands 56 Houses have been constructed in the FTL area and 13 Houses constructed in Buffer Zone Area. The FTL of the said irrigation source has been fixed and the above unauthorized constructions have been enumerated by the Joint Committee Constituted by the District Collector.

4. DongalaKunta at Christianpally (V) Mahabubnagar Urban (M):- The said kunta is not found in Revenue village map. Previously some tanks having ayacut of below 100 acres were maintained and look after by the Panchayat Raj Department. Later on such kuntas were handed over to Irrigation Department vide G.O.Ms.No.216, Dated: 13.06.2005. In the source list handed over by Panchayat Raj Department the kunta namely Dongala Kunta is not existing under the control of Irrigation. Hence it is Private Kunta.

5. ImamsabKunta, Old Palamoor, Mahabubnagar Urban Mandal:- The Mandal Level committee members have inspected Imamsab Kunta situated at Sy.No.439, Mahabubnagar near Patha Palamoor and at present No houses are constructed in FTL and Buffer zone area.

It is submitted that (3) Committees have been constituted by the District Collector, Mahabubnagar vide Proceedings No.Rev/D4/Irri/0003/2020, Dated: 22.02.2020 for preventing and removing encroachments of water bodies.

It is submitted that all necessary measures are being taken up from time to time to protect environmental zone covered by Water Bodies, Hillocks and Green Belt areas in Mahabubnagar District as per the provisions of Municipal Act and rules in vogue.

Present Status of Removal of encroachments after August 2022:

1. ATR after 8/2022:- FTL Boundary stones were constructed for Pedda Cheruvu, Palamuru and Pedda Cheruvu, Palkonda.
2. ATR by the Task Force Committee (Enforcement Squad):- Regular Monitoring by the Teams to prevent encroachments.
3. It pertains to Nagarkurnool District and not pertains to Mahabubnagar District.
4. PIL No. 251 of 2020 does not pertains to Mahabubnagar District.
5. Two writ Petitions were filed before the Hon'ble High Court and the details are as follows:-

(1) WP No. 24521/2022 filed by Smt. K. Laxmi Devamma, Sy. No. 59, Ward No.1, Block No.5, Peerlabavi, Mahabubnagar praying for compensation payment for Plots in FTL Area of Pedda Cheruvu, Palamuru (MTB).

(2) WP No. 26164/2022 filed by Syed Abrar Ahmed S/o Syed Amanulla, H-No: 1-5-6/1, New Town, Mahabubnagar praying for compensation payment for plots located in FTL Area of Pedda Cheruvu, Palamuru.

Draft Counters were submitted by the Executive Engineer, Irrigation Division No.2, Mahabubnagar to Government Pleader for Irrigation to file Counter Affidavit.


DISTRICT COLLECTOR,
MAHABUBNAGAR.
Dist. Collector
Mahabubnagar

MOST URGENTOffice of the Collector
WarangalRc.No.E3/1421/2021

From

Dr. B.Gopi, IAS.,
Collector & District Magistrate,
Warangal -Telangana State.Date:28.11.2022

To

The Registrar,
Hon'ble National Green Tribunal,
Southern Zone, Chennai.

Sir,

Sub: National Green Tribunal- Registered as Suo Moto based on the News item published in Telugu Eenadu Newspaper, Telangana Edition Dtd:13.07.2021, under the caption "Indiscriminate Encroachments of Tanks and Ponds in Hyderabad Corporation and other Municipalities"- action taken report called for- Report submitted- Reg.

- Ref: 1.The Chief Secretary to Government Revenue (Land Matters Dept) Memo.No.17825/Rev(LM)/A1/2021dt:25.08.2021 received on 02.9.2021.
2. The District Collector, Hanumakonda Rc.No.E4/954/2021 Dtd:28.08.2021 received on 2.9.2021
3. This Office Ir. No. E3/1421/2021, dated. 03.09.2021
- 4.The Commissioner, Wardhannapet Ir. No. 1006/Wpet/2021, dt. 04.09.2001.
5. The RDO, Warangal Ir. No. D/669/2021, dt. 06.09.2021.
6. The Commissioner, Narsampet Municipality Ir. No. G1/1927/2021, dt. 06.09.2020
7. The RDO, Narsampet Ir. No. B/278/2021, dt. 07.09.2021
8. This Office Ir. No. E3/1421/2021, dt. 10.09.2021
9. Executive Engineer, I&CADD, Irrigation Division NO. 2 Wgl Ir. NO. DB/TS/T2/338/M/Enet-1, date. 15.09.2021
10. EE, I&CADD, Irrigation Divn No. 3 Narsampet Ir. No. EE/ID3/Nspt/DB/TS/T1/832, dt. 15.09.2021
11. Commissioner, GWMC Ir. No. HO/G1/5577/2021, dt. 16.09.2021
- 12.City Planner, Greater Warangal Municipal Corporation, Warangal Ir.Roc. No. HO/G1/5577/2021, Dated: 26.07.2022
13. This Office Ir. No. even dt. 16.09.2021
14. Hon'ble Green Tribunal Order dt. 17.09.2021.
15. This Office Ir. No. even dt. 29.09.2021
- 16.This office Lr.No.E2/1421/2021 dated:27.09.2022.
- 17.The Special Chief Secretary to Government, Government of Telangana, Irrigation & CAD (MI) Department Memo No.5184/MI/A2/2021-6, dated: 25.11.2022. received on 26.11.2022.
- 18.Tahsildar, Warangal Ir.No.B/468/2022 dated:21.05.2022
- 19.The Executive Engineer, I&CADD, Irrigation Division No.2, Warangal Lr.No. EE/ID/Wgl.No.2/DB/T1 dated .11.2022.
20. The Commissioner, Wardhannapet Ir. No. 1006/Wpet/2021, dt. 28.11.2022.
21. City Planner, Greater Warangal Municipal Corporation, Warangal Lr. Roc. No. HO//TP/G1/E-201868/2022, Dated: .11.2022.
- 22.The Commissioner, Narsampet Municipality Lr.No.G1/1927/2021,dt. 28.11.2022.

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I invite attention to the reference 1" cited, wherein the chief Secretary to Government has furnished the O.A. No. 163 of 2021 before the Hon'ble National Green Tribunal,

Southern Zone, Chennai and requested to take immediate necessary action to file necessary reply /affidavit and to furnish the action taken report to the Government.

In this regard, it is to informed that the Hon`ble National Green Tribunal has registered the case on suo-moto based on the News item published in Telugu Eenadu Newspaper, Telangana Edition dated 13.07.2021 under the caption "Indiscriminate Encroachment of Tanks and Pond in Hyderabad Corporation and other Municipalities" and passed order that "It is alleged in the newspaper report that there are indiscriminate Encroachment of Tanks and Pond in Hyderabad Corporation and other Municipalities in the state of Telangana and those water bodies and the tanks in the past were meeting the drinking water needs of the local people and some of them even used for irrigation purposes. Most of the tanks which were recorded as water bodies in old revenue records have disappeared due to indiscriminate encroachment and large scale layouts made by the real estate business people mostly in Greater Hyderabad Municipal Corporation (GHMC), Warangal, Khammam and Mahabubnagar Districts". A copy of the same is enclosed here with for kind perusal.

Further, the Hon`ble National Green Tribunal has directed the Respondents to file their independent report to their Tribunal on or before 06.09.2021 by e-filing in the form of searchable PDF/OCR support PDF and not in the form of image PDF along with necessary hard copies to be produced as per rules.

Further it is submit that, it was requested to submit report to identify the encroachments in water bodies and to take necessary action for removal of encroachments in FTL areas/ NALAs and submit the action taken report to this office immediately.

Further, it is to submit that, the Commissioner Wardhannapet vide reference 3rd cited has reported that on water bodies within the limits of Wardhanapet Municipality is prepared as follows.

Sl. No.	Location	Town Name	Sy.No.	Extent	Type of Water Body	Remarks
1	Konapuram Cheruvu	Wardhannapet	1894	478.06	Cheruvu	There is no encroachments
2	Racha Kunta	Wardhannapet	483	9.28	Kunta	There is no encroachments
3	Bramana Kunata	Wardhannapet	521	3.12	Kunta	There is no encroachments
4	Thala Kunta	Wardhannapet	545	13.31	Kunta	There is no encroachments
5	Sandhula Kunta	Wardhannapet	1186	6.01	Kunta	There is no encroachments
6	Edhula Kunta	Wardhannapet	1192	18.36	Kunta	There is no

7	Narsimhala Kunata	Wardhannapet	1275	14.17	Kunta	encroachments There is no encroachments
8	Banda Cheruvu	Wardhannapet	1991	6.29	Cheruvu	There is no encroachments
9	Akka Kunta	Wardhannapet	2153	25.29	Kunta	There is no encroachments

Further, it is to submit that, vide reference 5th cited, the Revenue Divisional Officer, Warangal has reported that, the Tahsildars of Warangal Division have reported that the encroachment details are as follows.

Sl. No.	Name of the Mandal	Name of the Village	Name of the Tank	Sy. No.	Total Extent (Ac.gts)	Remarks
1	Warangal	Mattewada	Kota Cheruvu	352	159.08	Hut Dwellers encroached an extent of Ac.2.22 gts., which the area not covered in water and encroachment of Agriculture Research centre to an extent of Ac. 2.13 gts., additional left over area Ac.2.33 gts.,
2	Warangal	Enumamula	Kota cheruvu	100	39.02	0.20 gts alienated for substation not in the water logging area and no other encroachments
3	Warangal	Enumamula	Bathukamm akunta	180	24.22	Encroached and covered with house sites 25 years back now called as SR Nagar
4	Warangal	Enumamula	Ramasamu dram	195	20.05	Encroached and covered with house sites 25 years back, now called as SR nagar
5	Khila Warangal	Khila Warangal	Shikam Agatha(my sayya Nagar)	321	23.22	Encroachment around 3.00 acres identified and covered with huts only as called Mysayya nagar
6	Khila Warangal	Urus	Rangasamu dram Tank	304	126.08	Encroachment identified and covered with huts due to the formation of road Ac.1.30 gts land not covered with water area occupied and covered with huts. Remaining land is free from encroachment and with water.
7	Geesugonda	Correkunta	Kattamallan na Cheruvu	542	21.24	Church existed in Ac.0.02 gts extent (long back encroachment)

Further it is to submit that, the Revenue Divisional Officer, Narsampet vide reference 7th cited has reported that (4) water bodies and (3) Nalas are existed in Narsampet Municipality of which encroachments noticed on (2) Nalas. It is also reported that one FIR No. 137/2021 filed by the Assistant Executive Engineer, Irrigation Department on encroachment of Jalubanda Canal. The details is as follows.

Sl.No.	Name of the Water body	Location	Type of Water Body	Remarks
1	Kummarikunta Cheruvu	Mahabubabad Road	Kunta	There is no encroachments
2	Madhannapet Cheruvu	Mallampally Road	Cheruvu	There is no encroachments
3	Maatuveeraram Vaagu	Mahabubabad Road	Vaagu	There is no encroachments
4	Vattevaagu	Warangal Road and Nekkonda Road	Vaagu	There is no encroachments
5	Jalubanda Canal	Sarvapuram bypass Junction, Mahabubabad Road	Nala	S.Veeranna goud and others occupied nala land. A FIR vide no.137/2021 is filed by Assistant Executive Engineer Irrigation Dept.
6	Madhannapet Canal	West side of the town	Nala	No.of Houses were encroached into small portion of nala Land
7	Pasunuru canal	Mahabubabad Road	Nala	There is no encroachments

Further the Executive Engineer, I&CADD, Irrigation, Division No.2 Warangal vide reference 9th and 19th cited has reported that, a district level committee has been formed vide proceedings of the District Collector, vide Rc.No. HO/G1/5577/2021, Dated:9-07-2021 and proceedings of the Additional Collector, Warangal (U) vide Rc. No. HO/G1/5577/2021, Dated:30.07.2021 to identify the low lying areas and encroachment sin the water bodies in GWMC limits.

Further reported that, as per the above, joint inspection teams were formed comprising of Town Planning, GWMC, Revenue & Irrigation department, the teams have surveyed the low lying areas, FTL areas of tanks, canals, Nalas, Storm water drains and buffer zone areas under GWMC limits and identified the frequently submerged areas and encroachments/illegal constructions in the water bodies i.e., Tanks& Nalas and suggested the measures to be taken such as.

- Removal of existing structures in the FTL & buffer zones of tanks.
- Permanent fixation of FTL boundary stones of tanks
- Widening of the Nalas as per catchment discharge.

- Avoiding issue of new permissions for construction of structures in FTL & buffer zones of tanks and Nalas.

Further reported that, vide their ref. Lr. No. DB/T4/201, dated:12.08.2021 has addressed the Superintending Engineer, Irrigation Circle, Warangal and requested to kindly address the District Collector for arranging joint survey on FTL boundaries of tanks pertaining to Warangal & Hanumakonda along with the concerned departments i.e., Revenue, GWMC, Town Planning. Subsequently, the Superintending Engineer, Irrigation Circle, vide Lr.No.SE/IC/WGL/TS/DEE-II/T2/335/M, dt.23-08-2021 has requested the District Collector to instruct the Revenue, GWMC, Town planning authorities duly coordinating with the Irrigation Department for fixation of FTL & Buffer zone boundaries of tanks situated in Warangal and Hanumakonda and to remove the encroachments and to avoid any development activities in FTL areas in the future.

Further it is to submit that, the Executive Engineer I&CADD, Irrigation Division No.3, Narsampet vide reference 10th cited has reported that, the information on water bodies within the limits of Narsampet Municipality is prepared as follows.

Sl.No.	Name of the Water body	Location	Type of Water Body	Remarks
1	Kummarikunta Cheruvu	Mahabubabad Road	Kunta	There is no encroachments
2	Madhannapet Cheruvu	Mallampally Road	Cheruvu	There is no encroachments
3	Maatuveeraram Vaagu	Mahabubabad Road	Vaagu	There is no encroachments
4	Vattevaagu	Warangal Road and Nekkonda Road	Vaagu	There is no encroachments
5	Jalubanda Canal	Sarvapuram bypass Junction, Mahabubabad Road	Nala	S.Veeranna goud and others occupied nala land. A FIR vide no.137/2021 is filed by Assistant Executive Engineer Irrigation Dept.
6	Pasunuru canal	Mahabubabad Road	Nala	There is no encroachments
7	Madhannapet Canal	From Madannapet frave yard to Nekkonda road	Nala/Canal	From Ch106.0 to Ch235.0 along the Pedda kalva No. of Houses are constructed duly encroaching the canal land widths and releasing the Domestic waste & Municipal waste in to the canal.

Further, the Commissioner, GWMC, Warangal vide reference 11th cited has submitted a report upon action taken on removal of encroachment details of affected structures under widening of Nalas within limits of GWMC. The commissioner has stated that, total (384) structures / encroachments are identified along the Nalas, out of which (288) encroachments are removed, (84) structures covered by Court orders and balance (12) structures are getting total effected and requires rehabilitation of occupiers.

Further, the City Planner, Greater Warangal Municipal Corporation, Warangal vide reference 12th cited has informed that, there are main (5) major Nala's i.e., 1.Naimnagar Nala, 2. Bhadri Nala, 3. Bondivagu Nala, 4.Agarthala-Sakarashi Kunta Nala & 5.Kattamallana-Chinna Waddepally Tank within the limits of Greater Warangal Municipal Corporation. Further reported that, the District Task Force Committee meeting was held on 02.07.2022 regarding NALA issues and formed (4) Teams to survey and identify the widening of the Nalas and Town Planning officials were directed to take necessary steps to remove the identified encroachment of Nalas if any as per the rules in vague and avoid further complications. Further stated that the said (4) Teams have conducted the DGPS Survey and further action is under process.

Further, the Tahsildar, Warangal vide reference 18th cited has reported that, on the Adverse News item with caption of "ee bhoomi manadiro" published in Sakshi Daily News Paper on 05.05.2022 in connection with encroachment of Government land in Sy.No. 126 at Nimmaya Cheruvu in Mattewada village of Warangal Mandal & Division, further the Tahsildar, Warangal has enquired and submitted report stating that, the total extent of Nimmaya Cheruvu is Ac. 15.33 Gts. in Sy.No. 126 of Mattewada village of Warangal Mandal. Out of which, only an extent of Ac. 0.08 Gts. is under encroachment. There are some encroachments outside Nimmaya Cheruvu which falls under the jurisdiction of Hanumakonda District.

Further, the Tahsildar, Warangal has reported that, a team consisting the Tahsildar, Hanumakonda, Tahsildar, Warangal, Asst. Director (S & LR), Hanumakonda, Mandal Surveyors of Hanumakonda and Warangal & Executive Engineer (IB) have visited the alleged site that a group of members led by CPI party have entered into possession in Sy.No. 423, 435, 436, 437, 438, 439 & 440 and encroached the land to an extent of Ac. 8.19 Gts. to establish temporary huts which are patta lands located in Hanumakonda Mandal & District and also encroached an extent of Ac. 0.38 Gts. located in Mattewada village of Warangal District, of which Ac. 0.08 Gts. is shikam land in Sy.No. 126, Ac. 0.13 Gts. is patta land in Sy.No. 122 and Ac. 0.17 Gts. is Government land in Sy.No. 121.

The encroachment details are as shown hereunder.

Sl.No.	Name of the Villgage	Sy.No.	Nature of the land	Total Extent (Ac.Gts)	Encroached extent (Ac.Gts)	Remarks
1	Mattewada (V) of Warangal (M)	126	Shikam	15.33	0.08	
2		122	Patta	0.13	0.13	
3		121	Govt.	1.18	0.17	
		Total			0.38	

Further the Tahsildar, Warangal has reported that, he and along with the entire office field staff, DEE, AEE,(I&CAD), CI Hasanparthy along with assistance of police have rushed to the spot on 13.05.2022 and removed the temporary huts and evicted all the encroachers in Sy.No. 126 to an extent of Ac.0.08 gts out of Ac.15.33 gts of land shikam land of Govt. land and Sy.No. 121 to an extent of Ac.0.25 gts located in Mattewada village of Warangal mandal, FIR No. 149/2022 was also filed on 13.05.2022 at PS, Hasanparthy.

Further, City Planner, Greater Warangal Municipal Corporation, Warangal vide reference 21st cited has reported that, on action taken on removal of encroachments in FTL Areas/NALA's, further, there are (384) structures/buildings are cropped up un-authorisedly in FTL/Nala without obtaining any building permission from the GWMC, moreover (295) structures are removed and (89) structures of building owners are filed court cases before the Hon'ble High Court for which this filed the counter in all the cases before the Hon'ble High Court. Further it is to submit that, in the month of August 2022, (4) No. of structures identified and (2) No. of structures were removed and for remaining (2) no. of Show cause notices were issued and action will be taken as per rules.

Further, the Commissioner, Narsampet Municipality vide reference 6th & 22nd cited has reported that (4) water bodies and (3) Nalas are existed in Narsampet Municipality and one FIR No. 137/2021 filed by the Assistant Executive Engineer, Irrigation Department on encroachment of Jalubanda Canal. The details is as follows.

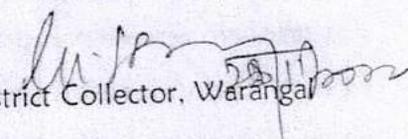
Sl. No	Name of the Water body	Location	Type of Water Body	Encroachments	Action Taken Report
1	Kummarikunta Cheruvu	Mahabubabad Road	Kunta	There is no encroachments	N.A
2	Madhannapet Cheruvu	Mallampally Road	Cheruvu	There is no encroachments	N.A
3	Maatuveeraram Vaagu	Mahabubabad Road	Vaagu	There is no encroachments	N.A
4	Vattevaagu	Warangal Road and Nekkonda Road	Vaagu	There is no encroachments	N.A
5	Jalubanda Canal	Sarvapuram bypass Junction, Mahabubabad Road	Nala	S.Veeranna Goud and others occupied nala land. A FIR vide no.137/2021 is filed by Assistant Executive Engineer Irrigation Dept.	No further encroachments
6	Madhannapet Canal	West side of the town	Nala	No.of Houses were encroached into small portion of nala Land	A joint survey shall be conducted by Irrigation Dept., and Municipal Dept... the detailed survey report will be submitted with

					in one week.
7	Pasunuru canal	Mahabubabad Road	Nala	There is no encroachments	N.A.

Therefore, I am submitting here with reports of the Commissioner, GWMC, Warangal, EE, Irrigation, Warangal, Commissioner, Narsampet and Wardhannapet Municipalities, Revenue Divisional Officer, Warangal and Narsampet & Tahsildar, Warangal for favour of kind information. I request to kindly grant some time to furnish a report on action taken on subsequent remaining encroachments of Tanks, ponds and NALAs within the GWMC, Narsampet and Wardhannapet Municipalities.

Yours faithfully

Encl: As above.


District Collector, Warangal

Copy Submitted to the Chief Secretary to Government of Telangana, Revenue (Land Matters) Department, Telangana State, Hyderabad for favour of information.

Copy Submitted to the Chief Secretary to Government, Government of Telangana, Irrigation & CADD(MI) Department, Telangana State, Hyderabad for favour of information.

Copy to the Mrs. H. Yasmeen Ali, Counsel for Respondents, Hon'ble National Green Tribunal, Southern Zone, Chennai, (No. 160, Thambu Street. (Opp) Madras High Court, Chennai) - 600001 for favour of information.

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI.

Original Application No.163 of 2021 (SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo-Moto based on the news item published in Telugu Eenadu Newspaper, Telangana Edition Dated.13-07-2021. Under the caption “indiscriminate Encroachment of Tanks and Ponds in Hyderabad Corporation and other Municipalities.”

Vs

The District Collector,
Khammam District,
District Collectorate,
Khammam, Telangana – 507002.

Respondent No.5

RUNNING INDEX

ANNEXURE NO.	DESCRIPTION OF DOCUMENT	DATE	PAGE Nos.
	Status report files by RESPONDENT NO.5		1 - 6
<u>I</u>	List of enclosures		
<u>II</u>	Constitution of Lake Protection Committee (LPC) vie G.O Ms.157 of MA & UD		
<u>III</u>	Statement showing the list of un-authorized constructions in the tanks.		
<u>IV</u>	Statement showing the list of Pending court cases/ Litigations on Minor Irrigation tanks.		

Dt:-

PLACE:-

Status Report Filed by T.Ananeeya, Executive Engineer, Irrigation Division No.2, Khammam on behalf of the District Collector, Khammam(Respondent No.5) and Irrigation Department, Khammam on the present status of encroachments under Municipal area/urban, Khammam.

I, T. Ananeeya, S/o T. Swami Das, aged about 58 years Occ: Executive Engineer, Irrigation Division No.2, Khammam of Khammam District do hereby solemnly and sincerely affirm and state on oath as follows:

I have been authorized to submit the report on behalf of the District Collector, Khammam regarding order passed by the Hon'ble NGT Dt23-11-2022 encroachments of water bodies and ponds in the vicinity of Khammam Municipal area/Urban area.

I am well acquainted with the facts of the case and I am herewith submitting the report on encroachments of water bodies and ponds in the vicinity of Khammam Municipal area/Urban area as per the records available with Irrigation Department as follows.

There are 4 No's of Minor Irrigation tanks within the jurisdiction of Khammam Municipal Corporation i.e. Lakaram Tank in Khammam; Oora cheruvu in Khanapuram; Pedda Cheruvu in Dhamasalapuram; Pedda Cheruvu in Velugumatla of Khammam urban mandal and 1 No. of Minor Irrigation tank in the jurisdiction of Wyra Municipality i.e Nalla Cheruvu in Somavaram Village of Wyra mandal. The present status of the 5 No. of Minor Irrigation tanks in above municipal jurisdiction is submitted as below.

1.LAKARAM TANK:

- a. The Lakaram Tank bearing Geographic identification (Geo ID: -801575172463) situated in the Khammam Town. The tank consists Shikam land of Ac.163-15 Gts covering an extent of Ac.129-04 Gts in Sy. No:234 and an extent of Ac.34-11 Gts in the Sy.No.66. The tank contains registered Irrigation ayacut of 126.00 Acres, which is private patta land. The Irrigation Department serves the ayacutdars by allocating and serving the storage water from the tank. At present the Lakkaram Mini Tank Bund is maintained by the Khammam Municipal Corporation.
- b. In the year 2014-15, the Govt. of Telangana introduced the Mission Kakatiya Scheme where the Lakaram tank was taken up for restoration and development. Prior to the execution of restoration of tank, all form of encroachments including 150 temporary houses were demolished and removed from the vicinity of the tank by the Irrigation and Revenue Department. The Lakkaram tank area been restored and safeguarded from encroachments in coordination with the Revenue Department, Khammam Municipal authorities and Irrigation Department. Later, in various stages, the tank was developed as Lakaram Mini Tank Bund and now serving as a tourism & recreational zone for the people of Khammam Town.
- c. Some un-authorized permanent structures not been evicted, due to issue of stay order from Hon'ble High Court of Telangana vide Writ Petition No's: 24084 of 2015 and 18324 of 2015 (**enclosed annexure no.1**) and the Hon'ble High Court of Telangana issued interim direction to the respondents not to interfere with the above houses and plots without following due process of law until further orders.

- d. Further, it is to submit that, The District Collector, Khammam has allocated an extent of Acres 29.36 Gnts out of Ac.163-15 Gts, tank shikam land for construction of summer storage tank and head works vide Proceedings No. E1/3456/2007 Dated 22-11-2008(**enclosed annexure no: -2**), to cater drinking water to the residents of Khammam City. The above-mentioned land extent is not to be treated as encroached land, as alleged by the Eenadu News Agency in the news article “indiscriminate Encroachment of Tanks and Ponds in Hyderabad Corporation and other Municipalities”. dated: -13-07-2021. The lands is allocated for the welfare of people of Khammam City in order to supply clean drinking water only and that too with the consent of Competent Authority.
- e. The District Collector, Khammam has formed the **Lake Protection Committee** comprising Revenue, Municipality, Survey and Irrigation Departments, in order to protect Irrigation/Government Lands within the Shikam Lands and F.T.L (Full Tank Level) Area from any form of encroachments in Khammam District vide reference Rc No. E2/816-NSP/2020 Dated: -16-09-2021(**enclosed annexure no: -3**). In this regard the Municipal Corporation, Khammam has taken-up the certain measures for the protection of tank duly establishing chain link mesh, plantation around the tank for 2Km perimeter under the Government of Telangana “**Pattana Pragathi Program**”. As now the total Lakaram tank area was surrounded by bund and **there is no scope for encroachment within the tank area.**
- f. 1. **Total Extent of Tank** :- **Ac 163-15 Gts**
2. **Land under Encroachment** :- **Ac 4.93 (enclosed annexure no:-4).**
- g. I am to submit that **apart from the old existing encroachments** approached the Hon'ble High Court of Hyderabad and filed the W.P Nos. 24084 of 2015 and W.P.No. 18324 of 2015, and cases are pending. **There are no other new Encroachments** in the Lakkaram Mini Tank.

2. PEDDA CHERUVU, DHAMSALAPURAM:

- a. The Pedda Cheruvu, Dhamsalapuram Village bearing Geographic identification (Geo ID: -801613172151) situated in the Sy. No:178 consists shikam land of Ac.128-14 Gts. The Full Tanks Level (F.T.L) survey has been conducted for the above tank by the Irrigation Department along with Municipal officials & Revenue official's and demarcated the tank boundaries from encroachments. Also, as per the instructions of the Collector & District Magistrate, Khammam District an amount of Rs. 10.00 Lakhs was sanctioned by the Commissioner, KMC in February, 2021 for the construction of the boundary pillars at demarcated Full Tank level area. The financial sanction of funds for construction of Boundary pillars still pending till date.

The details of Encroachments of Pedda cheruvu, Dhamsalapuram.:

1. **Total Extent of Tank** : **Ac 128-14 Gts**
2. **Total No of Illegal Encroachments** : **NIL**
3. **Total Extent of Land under Encroachment:** **-NIL**

3.OORA CHERUVU, KHANAPURAM:

- a. The Oora Cheruvu, Khanapuram bearing Geographic identification (Geo ID: - 801793172658) situated in the Sy. No:13 consist of a shikam land of Ac.75-23 Gts. On 06.07.2021, during regular inspection of tanks, the field staff of Irrigation Department has identified un-authorized laying of approach road within Full Tank Level to the nearby lay-out. The Irrigation officials have lodged police complaint against the encroacher's, who are trying to lay gravel road in the tank vide reference Cr no.250/2021 Dated 09-07-2021(**enclosed annexure no: -5**). The Irrigation Officials along with Municipal and Revenue officials has removed the gravel road completely and restored the tank to its original state on 10-07-2021.
- b. On 08-07-2021, The Additional Collector, Khammam along with the Commissioner, Khammam Municipal Corporation; The Superintending Engineer, Irrigation Circle, Khammam and the Revenue Divisional Officer, Khammam; The Executive Engineer, Irrigation Division No.2, Khammam and other Irrigation and Revenue mandal level officers have conducted joint inspection to this tank, regarding the identification of un-authorized structures/buildings in the Full Tank Level /Buffer zone. Further, as per the instructions of the District Collector, Khammam the "Task Force Committee" formed for protection of water bodies from encroachments within the jurisdiction of Khammam Municipal Corporation on 09-07-2021. Also, as per the instructions of the Collector, Khammam District, an amount of Rs. 10.00 Lakhs was sanctioned by the Commissioner, KMC in February, 2021 for the construction of the boundary pillars. The financial sanction of funds for construction of Boundary pillars still pending till date.
- c. The Irrigation officials have conducted Full Tank Level survey on 01-08-2021, for identification of un-authorized structures constructed within the F.T.L (Full Tank Level) and Buffer zone (30 meters from the Full Tank Level of tank) and also demarcated the Global Positioning System coordinates in the Full Tank Level area. With reference to the survey, the Irrigation officials has identified 35 No's of un-authorized structures, which are old structures been sanctioned and constructed during the period of Khanapuram Haveli Village Panchayat i.e before 2012, prior to amalgamation of Khanapuram Haveli village into Khammam Municipal Corporation. The Irrigation Department has issued notices to all the residents of the identified un-authorized structures and reported the details of un-authorized constructions to the Khammam Municipal authorities. The Irrigation Department has also requested for cancellation of any form of construction permissions issued by the Khammam Municipal Corporation and also requested for removal of buildings within the Full Tank Level/Buffer area vide Executive Engineer, Irrigation Division No.2, Khammam Lr No: -E. E/Irr.Div-2/2022/D. B/T.O/130M Dated :-22-04-2022.(**enclosed annexure:-6**).
- d. In obedience to the instructions given by the District Collector, Khammam during the Lake Protection Committee meeting on Lakes held on 16-09-2021,

all the existing internal road within the Full Tank Level of Oora Cheruvu been considered as un-authorized, the same was been removed with the help of dozers and JCB with the help of Municipal authorities on 18-09-2021. Accordingly, instructions were followed and restored the tank to its original state, necessary Full Tank Level boundary estimates have been submitted to the Commissioner, Khammam Municipal Corporation amount Rs.45.50 lakhs (for 4 Irrigation tanks within Khammam urban jurisdiction, **enclosed annexure: -7**). From the formation of “Task Force Committee” during 2021 vide reference of the District Collector, Khammam Proceedings No. E2/815-NSP Lands/2020 dated 08-04-2021(**enclosed annexure no: -8**), the committee is striving sincerely in safeguarding the water bodies from all forms of encroachments and also maintaining regular surveillance in coordination with line Departments under the guidance of the District Collector, Khammam.

- e. The Superintending Engineer, Irrigation Circle, Khammam has also informed that, the field staff of Irrigation Department also maintaining regular surveillance over the Minor tanks in the Khammam urban jurisdiction, which are epicentre and prone to illegal encroachments and formation of un-authorized lay-outs and structures due to rapid urbanization in Khammam town.
- f. The Municipal Corporation, Khammam has also under taken various step for safeguarding the Khanapuram Tank with chain link mesh fencing on the tank bund, Plantation along 700 mts of bund portion and fixing of Full Tank Level stones.

The details of unauthorized structures of Oora Cheruvu, Khanapuram:

- 1. **Total Extent of Tank : Ac 75-23 Gts**
- 2. **Total Extent of unauthorized Structures : 1.50 Acres.(enclsd annx:-9)**

The Municipal Corporation has protected the bund with fencing throughout the length of bund to avoid the encroachments in the lands belongs to above tanks. Whenever complaints regarding encroachments area received by this office immediate action is being taken as per new Municipal Act of 2019(**enclosed annexure: -10**). Two Disaster response/Management teams have been constituted by the Khammam Municipal Corporation. The teams are playing active role in removal of any form of encroachments within the surroundings of all water bodies i.e Canals, Tanks, Kunta, Streams etc. Multi Department Enforcement teams were formed including representatives of Revenue, Irrigation, Town Planning, Municipal authorities and other line Departments.

The Municipal Corporation is being undertaken Joint survey along with the Irrigation and Revenue Department for fixation of Full Tank Level and buffer Zones above mentioned Lakes. Maps along with Geo co-ordinates are prepared for enabling informed decision making by the office/Municipal authorities while issue building permissions. Fixation of Full Tank Level stones is completed on one side of Khanapuram Tank (Facing Yellandu Main Road) similar exercise of fixation of boundary stones making Full Tank Level is

under process in association with Irrigation Department and Revenue Department.

The Khammam Municipal authorities has been playing vital role in protecting the 4.5 KM of NSP Canal by facing on both sides of Canal to avoid encroachments the Disaster Response Force teams of Khammam Municipal Corporation played a vital role in removal of encroachments on the Canal. Encroachment on NagarjunaSagar Project feeder Canal were removed in Chaitanya Nagar Area within the jurisdiction of Khammam Municipal Corporation.

4. PEDDA CHERUVU, VELUGUMATLA:

The Pedda Cheruvu, Velugumatla Village bearing Geographic identifier (Geo ID: -801930172306) situated in the Sy. No:565(notified no) consist of a shikam land of Ac.164-22 Gts. The Full Tank Level (F.T.L) survey has been conducted for the above tank by the Irrigation Department along with Municipal officials & Revenue official's and demarcated the tank boundaries from encroachments. Also, as per the instructions of the Collector, Khammam District, and Municipal Commissioner, KMC an estimate been prepared by the Irrigation Department for an amount of Rs. 10.00 Lakhs and submitted to the Municipal Commissioner, KMC for according administrative sanction to fix up of the FTL boundary pillars to avoid encroachments. The financial sanction of funds for construction of Boundary pillars still pending till date.

The details of Encroachments of Pedda cheruvu, Velugumatla:

- | | |
|---|------------------------|
| 1. Total Extent of Tank | : Ac 164-22 Gts |
| 2. Total No of Illegal Encroachments | : NIL |
| 3. Total Extent of Land under Encroachment | : NIL |

5. NALLA CHERUVU, SOMAVARAM :

The Nalla Cheruvu, Somavaram in Wyrta Municipality situated in the Sy.No:55 having shikam land of Ac.183-19 Gts. The Full Tanks Level (F.T.L) survey has been conducted for the above tank by the Irrigation Department along with Revenue official's and demarcated the tank boundaries in the year 2014.

6. PEDDA CHERUVU, THULSYA THANDA The details of Encroachments

- | | |
|---|-----------------------|
| 1. Total Extent of Tank | : Ac 183-19Gts |
| 2. Total No of Illegal Encroachments | : NIL |
| 3. Total Extent of Land under Encroachment | : NIL |

Further, it is to submit that there was an encroachment identified within the Full Tank Level area of Pedda Cheruvu tank located in Tulsya Thanda H/o Appaigudem Gram Panchayath of Karepalli revenue village of Singareni Mandal in Wyrta Constituency. The District Collector, Khammam has visited the site and instructed to conduct joint survey for fixing the Full Tank Level boundaries of the tank. Accordingly, with the help of the Revenue, Police and Irrigation Department authorities conducted joint survey on 11-10-2022 in the presence of the Revenue Divisional Officer, Khammam; Asst. Director, Survey & Land Records, Khammam; Asst Commissioner Police, Khammam and his

team fixed the boundaries of Pedda Cheruvu. After identifying the encroachments in Pedda Cheruvu of Tulsya Thanda of Singareni Mandal and removed Agriculture encroachments to an extent of 16.00 Acres within Full Tank Level area.

7. MADHIRA MUNICIPALITY :

There are 3 No. of water bodies within Madhira Municipality area, that is Madupalli village consists of Oora cheruvu and Bullodu vagu cheruvu and Madhira consists Large tank. **There are no encroachments in the above waterbodies.**

8. SATHUPALLI MUNICIPALITY :

There are 3 No. of Irrigation tanks in Sathupalli Municipality area, that is Ayyagaripeta village consists of Damara Cheruvu and Chaakali Kunta and Sathupalli consists of Veshyskantala Cheruvu. **There are no encroachments in the above waterbodies.**

It is humbly submitted that in-order to ensure Preservation and Protection of Lakes & water bodies, the Government of Telangana has constituted the Lake Protection Committee (L.P.C) vide G.O.Ms.No.157, MA & UD(II) Dept., Dt.06-04-2010 (**enclosed annexure: - 11**). The Lake Protection Committee in its meeting has resolved to take-up the identification & listing of lake/Water bodies in Municipal jurisdiction of Khammam. The Lake Protection Committee which includes Revenue, Irrigation and Urban Local bodies officials for preparation of Full tank Level maps of all the Tanks/Lakes within urban jurisdiction. The Lake Protection Committee play pivotal role in removal of any form of encroachments within the surroundings of all water bodies i.e Canals, Tanks, Kunta, Streams etc. The Lake Protection Committee takes all precautions measures to protect all the tanks in Khammam District duly forming task force with all the Departments concerned and monitoring the safety of the tanks in the Khammam district.

The learned counsel appearing for the State of Telangana is directed to get a copy of the report of the committee constituted by the State Government in this regard, as they have already mentioned about it. The learned counsel is also directed to produce a copy of the affidavit filed in W.P(PIL) No.251 of 2020(**enclosed annexure: - 12**) before the Hon'ble High Court of Telangana and also any directions issued in the same.

Dt:-
PLACE:-

(**T.Ananeeya**)

Executive Engineer,
Irrigation Division No.2,
Khammam.